

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE), CHENNAI**

Original Application No. 175 of 2020 (SZ)

Venkatapathi Raja Yenumula

.....Applicant

-Vs.-

1. Union of India
& 11 Others

.....Respondents

REPLY BY ONGC TO THE JOINT COMMITTEE REPORT DT. 23.03.2022

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Dated at Chennai, this the 27th day of May, 2022.


Respondent
P.J. Prakash
I/M, KCP (W) GGS & PNMB-GGS
Area-I, Surface Team
ONGC, RUY ASSET
RAJAHMUNDRY-533 106.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE), CHENNAI**

Original Application No. 175 of 2020 (SZ)

Venkatapathi Raja Yenumula
H.No. 2-232, Kesavadasupalem
RAZOLU Taluka,
Sakhinetipalli Mandal
East Godavari
Andhra Pradesh – 533 252
Mobile: 9528345678; +44 7837 200953
Email: rajavr.smile@gmail.com

.....Applicant

-Vs.-

1. Union of India
Through its Secretary
Ministry of Environment, Forest & CC
Indira Paryavaran Bhavan,
Jorbagh
New Delhi-110003
E-mail: secy-moef@nic.in
Phone: 011- 24695262, 24695265
& 11 Others

.....Respondents

REPLY BY ONGC TO THE JOINT COMMITTEE REPORT DT. 23.03.2022

The Respondent ONGC respectfully states as follows :

1. In furtherance to the Compliance Report dated 04.01.2022, the Hon'ble Tribunal vide order dated 19.01.2022 directed the Joint Committee to inspect the ONGC units, consider the compliance report submitted by ONGC and file a report. The Joint Committee inspected the units from 08.03.2022 to 11.03.2022 and has submitted its report based on its inspection of four major units of ONGC in Krishna Godavari (KG) Basin, namely,

- a) Rajahmundry Asset,
- b) Kesanapalli GGS and
- c) Gopavaram GGS

The Committee has also provided comprehensive conclusions and recommendations.

2. The present status, steps taken by ONGC on the basis of the Joint Committee's observation/suggestions and the Estimated Date of Completion (EDC) to the steps taken by ONGC is given as follows:

S.No	Compliance Verification report submitted by Joint Committee	Remarks given by Joint Committee	Present Status cum steps taken by ONGC/ Reply by ONGC	Remarks and Estimated Date of Completion (EDC)
Tatipaka GCS				
1.	Unit has desilted and cleaned the drains and the oily sludge settled in the drains are removed but however mode of disposal of silt & oily sludge was not available. Near the effluent collection tank and near	Partially complying	Sludge treatment contract has been floated and Price bids opened and the Contract is under finalization. This contract is to recover oil from the sludge. The Contract for Bioremediation of residual	31.12.2022. Early Completion shall be reported.

P.J. PHASADA-RAO, GM (P)
I/M, KCP (GGS & TMD) GGS
Area - Surface Drain
ONGC, RY ASSET
RAJAHMUNDRY-533 106.

	effluent tanker unloading tank, effluents were present in the drain.		sludge after recovering left over oil, is already in place and the Contract for Bioremediation is filed as Annexure-1	
	Unit has not made any arrangements to lift the first flush of rain water (for 30minutes) and to treat the same in ETP.		From oil catchers, first flush of floating oil, if any, along with rain water is recovered using portable pump and effluent tanker. However, as advised by the Joint Committee, permanent set up for lifting the first flush of rain water is being initiated.	31.12.2022 Early Completion shall be reported.
	There are cracks in tank used for collecting effluent from tankers and effluent was seeping into adjacent ground. Storm water is discharged outside the unit.		Action in hand to plug the Cracks in the effluent collecting tanks.	Minor seepage works are taken up on case to case basis regularly. In case of major works, will be completed by 31.12.2022 and early completion shall be reported accordingly.
2.	Tilted plate interceptor is not upgraded but only supporting civil structure (wall) is strengthened. The capacity and retention time of plate interceptor is not adequate to treat the effluent. Oil separators are not properly working.	Not complying	Revamping of the process equipment of ETP is being taken up: Pre-tendering inspection by the consultant/ contractor completed. Quotations are being collected and parties have quoted around Rs. 14 Crores (for Tatipaka and Kesanapalli). However, in order to bring in competitive pricing, open tender system is being adopted. Accordingly, tender processing shall be taken up. Quotations for revamping of ETPS at Tatipaka and Kesanapalli is filed as Annexure- 2	EDC for Revamping of equipments- 31.08.2023 Presently, the treated parameters are being complied by optimizing existing ETP operations.


 P.J. PRASADA (S/O, GM (P))
 I/M, KCP (W)-GGS & PNMD-GCS
 Area-I, Surface Team
 ONGC, RIY ASSET
 RAJAHMUNDRY-533 106.

3.	<p>Unit is yet to obtain amendment of the consent order for increased quantity of effluent generated. As per the records, average effluent generated from the installation is 350m³/day but the capacity of effluent collection tank is 40 KL. Unit is not having capacity to store the effluent for even a day. ETP comprises of collection tank slop oil tank □ clarifier MMF ED wells. Committee collected effluent sample from inlet and outlet of ETP and the analysis results are given in table 1 and treated effluent is meeting with ED well disposal limits.</p> <p>Old ETP which is not in use is filled with effluent. Oily effluent is still present in clarifier.</p>	<p>Complying w.r.t effluent discharge limits. Not complying w.r.t CFO conditions.</p>	<p>The Andhra Pradesh Government vide G.O Ms. No. 13 dated 26.02.2021 (Annexure-3) has revised the CFO rates linking with the production. Thereby around Rs.294Crores as against Rs 9.4 Lakhs has to be paid in order to obtain/renew the CFO, interalia following other stipulations. Representations have been made to the Government for reconsideration of the increase in the rate of CFO.</p> <p>An application for CFO has been submitted by Eastern Offshore Asset of ONGC and the same is under consideration by the APPCB. The same process shall be followed in respect of Tatipaka also.</p> <p>Action being taken up for amendment of CFOs as per suggested parameters by APPCB.</p>	<p>The Joint Committee has endorsed that Tatipaka ETP has 500KLD capacity and the effluent generated is around 330KLD. However, the present CFO valid till 31.07.2023 and is for 277 KLD.</p> <p>As the amendment of the existing CFO is linked with the CFO price hike, the application submitted by Eastern Offshore Asset of ONGC is under consideration by the APPCB. The same process shall be followed in respect of Tatipaka also.</p>
			<p>Receiving sumps, Inlet tanks (Balancing tank & wash tank) have cumulative volume of 440 KLD which is sufficient to store the effluent as the present generation is around 350KLD.</p>	<p>Complied.</p> <p>The advisory note of the Committee and the APPCB is only preventive since the generation is only around 350KLD as to the present cumulative tanks capacities is of 440 KLD</p>
			<p>Dismantling and abandonment of old ETP facilities after emptying the sludge from the old ETP-clarifier shall be carried out.</p> <p>The tender process for Bioremediation of sludge</p>	<p>31.12.2022</p>

P.J. KRISHNA RAO, S.M.P.
I/M, RCP (V)-EGS & P.M.D-DCS
Area-I, Surface Team
ONGC, R/JY ASSET
RAJAHMUNDRY-533 106.

			has already in place.	
4.	Oily sludge generated from the inception of the unit is stored in open in sludge tanks upto brim of the tank. It was reported by the unit that the spillages were removed and transferred to the tank itself. During rainy season, runoff water from sludge tank is likely to carry sludge particles with it to the surrounding area.	Not complying	Sludge treatment contract: Price bid opened and Contract under finalization. (filed as Annexure-1). This contract is to recover oil from the existing sludge. Subsequently, Bioremediation of residual sludge shall also be taken up. Two sludge storage pits of 500KL capacity each will be constructed to handle the generated sludges in future and thereby arrest the runoff water from sludge tank.	31.12.2022
5.	Sediment Analysis results indicates that effluent may be seeping into the soil from effluent collection tank and tankers unloading tank		Action in hand to plug the Cracks in the effluent collecting tank.	Minor seepage works are taken up on case to case basis regularly. In case of major works, will be completed by 31.12.2022 and early completion shall be reported accordingly.
6.	Unit is yet to carry out Leak detection and repair (LDAR) study through certified agencies.	Partially complying	Unit is carrying out in-house TVOC (Total Volatile Organic Component) study regularly. A copy of the study report is enclosed as Annexure-4 The Committee and APPCB advised for LDAR study through third party agencies. Certified agency of APPCB has been requested to submit their quotation and is under process, which is filed as Annexure-5 .	31.12.2022 In addition to the in-house TVOC (Total Volatile Organic Component) study, LDAR study also shall be carried out from the certified agency and is under process. Early Completion shall be reported.
In respect of the Environmental Compensation demanded in respect of Tatipaka unit, the Joint Committee in their 1 st Report, has calculated the compensation from November, 2015 attributing the emission of Benzene linking to the Gas Dehydration Unit. However,				

it is submitted that the Gas Dehydration Unit has been commissioned only on 16.8.2016 and not in the year 2015 as observed by the Joint Committee. Documentation to that effect is filed herewith as **Annexure-6**

Kesanapalli- W GGS

7	Unit has cleaned storm water drains but however Oil catchers are not installed in the drains and measures to prevent entry of effluent into storm water drains is not taken up. Measures to lift or pump first flush of rain water into ETP is not taken. Records on the quantity of oily sludge removed from the drains and the mode of disposal of this sludge was not made available to committee.	Partially complying	Contract has been awarded by Civil department for the construction of oil catchers, and integration of storm water canal network of New ETP to that of KSP GGS and presently the work is under progress.	EDC for construction of oil catchers is 30.06.2022 Early completion shall be reported.
			From oil catchers, first flush of floating oil will be recovered using portable pump and effluent tanker. However, as advised by the Joint Committee, permanent set up for lifting the first flush of rain water is being initiated.	31.12.2022 Early Completion shall be reported.
			Sludge treatment contract has been floated and Price bids opened and the Contract is under finalization. This contract is to recover oil from the existing sludge. The Contract for Bioremediation of residual sludge is already in place.	31.12.2022. Early Completion shall be reported.
8	Unit has constructed two separate sheds for chemical storage and hazardous waste storage. Unit is generating two categories of hazardous waste: ETP sludge/ oily sludge and waste lube oil. Currently unit continues to store ETP sludge/ oily sludge openly in sludge tank and unit has proposed to store only waste lube oil in the shed. But however on the day of inspection, the shed was empty and waste lube oil was not present.	Partially complied (shed is constructed)	Unit has constructed two separate sheds for chemical storage and hazardous waste storage. Systematic efforts have been done and is being followed as per SOP for the segregation, storage and disposal of hazardous waste generated like spent lube oil. These are being stored in the new sheds constructed prior to despatch for disposal/ buyback. The spent lube oil was sent to Store yard at Narsapur in Feb2022 for further disposal. The transportation of spent lube oil from Kesanapalli to Narsapur is filed as Annexure-7 .	Complied


P.J. L. SADA RAO, GM(P)
I/M, KCP (W)-GGS & PNMO-GCS
Area-I, Surface Team
ONGC, RIY ASSET
RAJAHMUNDRY-533 106.

9	<p>Unit is having two ETP's. Capacity of old ETP is 750 m³/ day and capacity of new ETP is 1500 m³/day. Old ETP comprises of tilted plate interceptor-> flash mixer-> flocculation tank-> dissolved air floatation-> dual media filter-> guard pond-> ED well.</p> <p>On the day of inspection, raw effluent was directly taken to DAF and pre-treatment units were not in operation.</p> <p>New ETP comprises of Corrugated plate interceptor-> induced gas floatation-> Nutshell filter-> sequential batch reactor-> media filters-> treated effluent storage tank-> sea disposal.</p> <p>Unit has obtained CRZ clearance for laying of pipeline for marine disposal. Copy of CRZ clearance is placed as Annexure-VI. Unit has obtained CFE from APPCB for laying of pipeline for marine disposal. Copy of CFE is placed as Annexure-VII.</p> <p>APPCB has not granted CFO to the unit for marine disposal but however unit claims that consent fees is paid by the unit for marine disposal line. However committee has clarified that unit has to obtain prior consent from APPCB for marine disposal.</p> <p>Marine disposal pipelines of 1000m was broken and washed away during 2018 and currently only 60m marine disposal pipeline is present against the requirement of 1000m of deep sea disposal. Unit continues to dispose around 1200KLD of effluent through marine disposal.</p> <p>Unit has completed laying of 1500 m HDPE line with diffuser in the sea during February, 2022 and trenching work (post-burial work) by dredger pontoon Marine is in progress. The</p>	Not complying	<p>Revamping of the process equipment of ETP is being taken up: Pre-tendering inspection by the consultant/ contractor completed. Quotations are being collected and parties have quoted around Rs. 14Crores (for Tatipaka and Kesanapalli). (filed as Annexure-2). However, in order to bring in competitive pricing, open tender system is being adopted. Accordingly, tender processing shall be taken up.</p>	<p>EDC for Revamping of equipments- 31.08.2023</p> <p>Presently, the treated parameters are being complied by optimizing existing ETP operations.</p>
			<p>The Andhra Pradesh Government vide G.O Ms. No. 13 dated 26.02.2021 has revised the CFO rates linked with the production. Thereby around rs. 924Crores as against Rs.25.36 Lakhs (Rajahmundry + Kakinada Assets) has to be paid in order to obtain/renew the CFO, interalia following other stipulations. Representations have been made to the Government for reconsideration of the increase in the rate of CFO.</p> <p>Accordingly, an application has been submitted by Eastern Offshore Asset of ONGC and the same is under consideration by the APPCB. The same process shall be followed in respect of Tatipaka also.</p> <p>Action being taken up for amendment of CFOs as per suggested parameters by APPCB.</p>	<p>The Joint Committee has endorsed that Tatipaka ETP has 500KLD capacity and the effluent generated is around 330KLD. However, the present CFO valid till 31.07.2023 and is for 277 KLD.</p> <p>As the amendment of the existing CFO is linked with the CFO price hike, the application submitted by Eastern Offshore Asset of ONGC is under consideration by the APPCB. The same process shall be followed in respect of Kesanapalli also.</p>
			<p>The unit is in possession of a valid CRZ clearance for marine disposal pipeline. Unit has completed laying of 1500 m HDPE line with diffuser in the sea and the letter communicating the</p>	<p>31.03.2023</p> <p>ONGC shall pursue with the MoE&CC for early granting of CRZ</p>

	<p>new pipeline will be commissioned during March, 2022. The new pipeline is at a distance of 150m from the old pipeline. The unit is laying a new pipeline by deviating the alignment of old pipeline in the CRZ area, Hence it is mandatory that unit has to obtain CRZ clearance and CFE from APPCB for laying new pipeline but however unit has not obtained any clearances for laying new pipeline.</p> <p>Currently, around 1200 KLD of effluent from new ETP is disposed through marine disposal.</p>		<p>completion of project is filed as Annexure-8. However, the existing new pipeline laid on 25.3.2022 is approximately 150metres from the old pipeline. As advised by the Joint Committee and APPCB, a fresh CRZ application is being processed and accordingly quotations have been sought from the consultants for the due process.</p>	clearance.
10	<p>At one location just beside the boundary wall of the unit large quantity of slightly reddish colored water was present. The boundary walls of the unit are weak, cracks & small openings are developed on the wall towards old ETP.</p> <p>Committee collected inlet & outlet samples of old & new ETP, samples from two water stagnation points and beach water (near to disposal line) and analysis were done. From the analysis results, it is observed that traces of TPH is present in beach sea water and at water stagnation point 250m from industry boundary. TPH of 971.17 mg/L is present in water adjacent to industry boundary which indicates that effluent may be leaking or may be discharged into adjacent land.</p>		<p>Action was immediately initiated for the removal of water from these ponds outside the boundary wall of Old ETP. This water was transferred to Old ETP-OWS for re-treatment, and bottom sediments/sludge to New ETP sludge bed.</p> <p>Around 100 m3 of water has already been lifted and removed using pump and the same was treated in Kesanapalli ETP plant and now the pit is empty and dry.</p> <p>Actions have been taken to prevent any effluent seepage across the boundary wall. Small gap in between two connecting walls needs to be maintained for complying technical requirements of expansion and contraction and those small gaps are filled with sand bags to arrest any seepage.</p> <p>Photographs of dry pit and filling up with sand bags is filed as Annexure-9.</p>	Complied
Odalarevu GCS				
11	ETP was in operation. ETP is designed to treat 160m3/day of (26 m3/day of producer water with inlet TSS of 500	Not Complying w.r.t ED well disposal limit	Since beginning, ETP was in operation maintaining well disposal quality	Complied

	<p>ppm and oil & grease of 500 ppm and 134 m³/day of storm water). Committee collected samples of producer water (inlet of ETP) and treated effluent (outlet of ETP) and from storm water drain. It is found that treated effluent is meeting with ED well discharge standards. Flow meters are installed at inlet and outlet of ETP. TPH is present in drain sample in traces which implies that effluent is not discharged into drain.</p>	<p>for oil & grease.</p>	<p>within prescribed limits.</p> <p>Effluent samples are being collected by APPCB at regular intervals. No non-compliance has ever been reported towards quality of effluent.</p> <p>The report of APPCB shows oil and grease found in outlet of ETP is <1ppm.)</p> <p>The records indicating parameters of the effluent before and after treatment maintained at the installation are filed as Annexure- 10.</p> <p>Further it is submitted that effluent quality may vary temporarily due to process/plant disturbances. Treated effluent from ETP outlet flows to the settling tank before being injected to the Effluent Disposal well. Hence momentary disturbances are taken care of before injection. Looking at Annexure-1 it can be seen that ETP outlet parameter is within the specified limit (<10ppm) in more than 99% days, aberrations are extremely few and due to temporary process/plant upsets.</p>	
12	<p>Since there was no rains, there was no water logging. Unit has not taken any measures for the cleanup of the area. Black oily sludge is still present in the area. Top layer of soil is not removed and bund is not constructed.</p>	<p>Partially complying.</p>	<p>The top layer of affected soil collected earlier along with remaining contaminated layer of soil has been treated for Bio remediation at the contaminated site. Contaminated soil from other locations were also collected and transferred to the bio-remediation pit to get treated along with existing soil.</p> <p>For completion of the bio-remediation activities of the contaminated soils from various locations, the area is properly earmarked and being protected with bund. The Bio-remediation activity is expected to be completed by Oct 2022.</p>	<p>Oct, 2022</p> <p>Early completion shall be reported.</p>

	Committee collected three sediment samples at different at various points where ONGC pipelines are passing and from sediment analysis results, it implies that the it contains total petroleum hydrocarbons in the range of 297 mg/kg to 421 mg/Kg. No other heavy metals is present.		Total petroleum hydrocarbons is in the range of 297 mg/kg to 421 mg/Kg which is much less than the limit of 5000 mg/Kg specified in the Class B2 in Schedule II of Hazardous and Other Wastes (Management and Trans boundary Movement) Rules, 2016. However, as suggested by the Joint Committee, Bio-remediation job has been taken up through M/s ONGC Teri Biotech Limited to reduce TPH level further.	
Gopavaram GGS				
13	As per the CFO issued by APPCB, quantity of effluent is 600 KLD but actual effluent generation varies from 1500 KLD to 1800 KLD.	Not complying	Tendering for the 5 x 200 m3 modular ETP is under progress. The option of hired ETP is further being explored to augment the ETP capacity.	Tendering, awarding, completion of works of required ETPs shall be completed by 31.08.2023
			Work over is planned in 04 nos of High water cut wells to reduce produced water.	31.08.2022
			High water producing well GM#7 has been closed to reduce produced water & present produced water is around 1400m3/day	Complied
14	ETP is having capacity to treat 600 KLD of effluent and both treated & untreated effluent is discharged into ED (effluent disposal) wells.	Not complying	The effluent is being discharged into 05 nos. of ED wells below 1000 metres as per norms. Augmentation of ETPs is being planned as brought out above.	31.08.2023
	Committee collected samples from inlet (producer water) and outlet of ETP, storm water drain at north-east corner and from unlined lagoon. From the analysis results it is found that effluent is getting mixed with storm water. Untreated Effluent is discharged into ED wells. Storm water drains are filled with oily sludge. Oil contaminated wastewater is stored in unlined lagoon in the premises. Land in the premises is observed to be contaminated at several places indicating discharge of untreated oil bearing effluents on open land.	Not complying	Cleaning of the entire area is being undertaken. Indent was placed with Civil section for cleaning of the storm water drains.	31.08.2022 Early completion shall be reported.


 P. S. M. V. S. GM(P)
 Area-I, Surface Team
 ONGC, R/T ASSET
 RAJAHMUNDRY-533 106.

	Hazardous waste is stocked in a concrete tank without disposal since commission of the premises. Treated effluent is complying with discharge limits. Copy of CFO is enclosed as Annexure-IX	Not complying	Sludge treatment contract has been floated and Price bids opened and the Contract is under finalization. This contract is to recover oil from the existing sludge. The Contract for Bioremediation of residual sludge is already in place.	31.12.2022 Early Completion shall be reported.
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3. It is respectfully submitted that the Respondent in compliance of the observations and advisory notes of both the Joint Committee and APPCB has taken steps as mentioned above and is hereby submitting the time schedules (Expected Date of Completion) for the partly complied and Non-complied observations of the Joint Committee and the APPCB.

4. It is respectfully submitted that the Respondent, is a Central Government's Public Sector Undertaking and is following best practices to ensure safety while sub-serving public interest, particularly in ensuring that a precious resource like oil and natural gas benefits the national economy and the people at large. The Respondent ONGC is also adopting and properly implementing the standards set forth by the APPCB.

5. It is respectfully submitted that the Respondent has much concerns for the environment and also the CSR related activities benefiting public at large in and around the area of operations in East Godavari, West Godavari and Krishna districts of Andhra Pradesh and have spent an amount of Rs. 110 Crores from the FY 2016 to 2021 for the benefit of the society at large.

It is therefore prayed before this Hon'ble Tribunal to close the Original Application by accepting the reply of Respondent ONGC and thus render justice.



Counsel for the Respondent


Respondent
P.J. PRASADA RAO, GM (P)
I/M, KCP (W) GGS & PNMD-GCS
Area-I, Surface Team
ONGC, RJY ASSET
RAJAHMUNDRY-533 106.

VERIFICATION

I P.J. Prasada Rao, s/o Venkata Sheshaya aged about 57 years, working as General Manager residing at Rajahmundry do hereby declare and verify that what are stated in the above Compliance report are all true to the best of my knowledge and belief.

Dated at Chennai, this the 27th day of May, 2022.


Respondent
P.J. PRASADA RAO, GM (P)
I/M, KCP (W) GGS & PNMD-GCS
Area-I, Surface Team
ONGC, RJY ASSET
RAJAHMUNDRY-533 106.



Oil and Natural Gas Corporation Limited
Eastern Offshore Asset
HSE-SURFACE TEAM,
2nd Floor, Subhadra Arcade,
Bhanugudi Junction, Kakinada-533 003,
Tel No. 91 884 2302475, Fax No.0884-2374104.

No. KKD/EOA/BioRemediation/NOA/2022

Date: 11.04.2022

To:
M/s ONGC TERI Biotech Limited. (Vendor Code: 842157)
Darbari Seth Block, *Habitat place*,
Lodhi Road, New Delhi-110003, India
Email: blal@otbl.co.in, otbl.amd@gmail.com, banwaril@teri.res.in
Telephone: (011) 2468 2300/2111

Kind Attn.: Shri Dinesh Rawat & Shri Tarun Sharma.

SUBJECT : Notification Of Award (NOA) for the Contract for Bio Remediation Job At Odalarevu Onshore Terminal, Eastern Offshore Asset, Kakinada.

Reference : 1. Your Proposal No. : OTBL/P/BIO/2022-23/EO/ KAKINADA/01/04.04.2022.
2. Proposal under rate contract: DLII//CA & C/MM/2021 /Bioremed/810057 dated 17.11.2021 & OLA NO.901003377

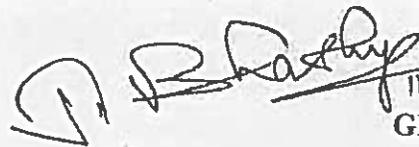
Dear Sir,

With reference above mentioned proposal, Oil and Natural Gas Corporation Ltd. (ONGC) hereby places this Notification of Award of Contract (NOA) on M/s ABS M/s ONGC TERI Biotech Limited. for Bio Remediation Job At Odalarevu Onshore Terminal, Eastern Offshore Asset, Kakinada.

A) Price Schedule:

S.No.	Scope of work	Qty (MT)	Unit Rate (INR)	GST @ 18% (INR)	Unit Rates Inclusive Of GST (INR)	Total Value (Inclusive of GST) (INR)
1	Bioremediation of oily soil in bioremediation sites/or at in situ.	500.00	2,440.50	439.29	2,879.79	14,39,895.00

- B) **Duration of Contract:** As per clause 3.0.ii of SOW & SCC of Corporate Contract, the maximum allowable completion period is 9 months from date of NOA (this is also same in submitted proposal).
- C) **Mobilization Period:** The Contractor will start initial survey within 15 days from the date of receipt of work order/NOA. The effort should be made to complete mobilization as early as possible.
- D) **Total Contract Value:** - The total contract value works out to INR 14,39,895/- (INR Fourteen Lakhs Thirty Nine Thousand and Eight Hundred Ninety Five Only), which is inclusive of GST @18%.
- E) **Payment Terms:** As per clause 5.0 of SOW & SCC of Corporate Contract.
- F) **Security Deposit/Performance:** NA.
- G) **Signing of Contract:** Formal Contract will be executed within 30 days from date of this NOA. Till formal contract is signed, this notification of award of contract will form a binding contract between the parties along with all the terms and conditions of the rate contract: DLH//CA & C/MM/2021 /Bioremed/810057 dated 17.11.2021 as already agreed by M/s OTBL for execution of order. The contract shall be governed by Corporate Contract.
- H) Kindly acknowledge the receipt of this Notification of Award.

 11/04/2022
GM (P)

I/C Surface HSE,EOA & HP HT Asset

J. BHASHYA
G. M (P)

Copy to:

1. GGM (P)-SM, EOA & HP HT Asset, Kakinada.
2. CGM (M)- Head HSE, EOA & HP HT Asset, Kakinada.
3. CGM (P)-SAM, EOA, Kakinada.
4. I/M - ODALAREVU ONSHORE TERMINAL
5. Office copy.

1/7/22, 8:15 PM

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News Ticker

Tender Query

Feedback

CVC Report

Category

Sub Category

Originating Location

Manage Admin User

Manage Module And

Procurement Tender Details

<< BACK

Tender No:	K16JC21015
GeM Availability Report and Past Transaction Summary ID (GeMAR&PTS ID):	GEM/GARPTS/30112021/FT660NAB93H7
Brief Description:	Hiring of oily sludge processing service for 1500 m3 at Tatipaka Complex, Rajahmundry Asset
Category:	Services
Approximate Quantity:	
Contract Period in case of Services:	Contractor to complete the processing of contracted quantity of 1500 m (subject to availability) of sludge within 12 (Twelve) months from the date of mobilization (commencement of services).
Tender Originating Location :	Rajahmundry
Type of tender:	Indigenous
Cost of tender document(IN INR):	0
Cost of tender document(IN FC):	0
Earnest money Deposit(IN INR):	0
Earnest money Deposit(IN FC):	0
Issue / Sale of Tender document:	17 Dec 2021 2:00pm To 12 Jan 2022 2:00pm
Tender Document selling offices: - Other:	Tender fee is not applicable. The interested bidders can create their bid online after registering against the tender in the ONGC e-Procurement website https://etender.ongc.co.in .
Last Date of receipt of queries for Pre-bid Conference:	NA
Pre-bid Conference:	Not Applicable
Pre-bid Conference Venue:	
Closing of tender:	12 Jan 2022 2:00pm
Opening of Tender:	12 Jan 2022 3:00pm
Place of submission of tender:	For tender documents, please refer to ONGC s e-procurement website: https://etender.ongc.co.in . The tender is to be submitted in the ONGC e-Procurement SRM system.
Place of Opening of tender:	Room no. FC-10, MM Section, First Floor, Godavari Bhavan, Basa Complex, ONGC, Rajahmundry Asset, Rajahmundry.
Estimated Cost:	NA
Job completion time:	
Site Location:	
Pre Qualification criteria:	
Other details:	No physical document is required to be submitted with original bid. Contact Person- Shri CH Seshagiri Rao, GM(MM), 0883-2494467; Shri JK Singh, MMO, 0883-2494504, singh3_jyoti@ongc.co.in For other details of this tender including corrigendum if any, (please logon to ONGC web site tenders.ongc.co.in and etender.ongc.co.in (for e-bid). In case of exigencies, ONGC at its option may decide to extend tender sale/Techno-commercial bid closing/ opening date/ time in future which will be posted on the above referred website for information. Bidders should regularly visit ONGC tender website for the latest information in this regard. New vendors should ensure to approach ONGC for issue of vendor code number along with all the required documents minimum 5 working days prior to bid closing date.

Click Here For More Details

1/7/22, 8:15 PM

ONGC :: Admin

For any query related to this tender please contact : Jyoti Kumar Singh PH:-8332997324

Copyright Oil and Natural Gas Corporation Ltd.

For any help ,Please contact at Mobile 09410391575(Mr Arun Anand) , Phone 011-22406455

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Oil & Natural Gas Corporation (ONGC)	Proposal For Revamping Of Existing ETP at Kesanpalli & Tatipakka	Rev. 1	Page 1 / 16

Ref : WABAG/ONGC/2021-22/02
Date : 20-01-2022

Oil & Natural Gas Corporation,
Rajahmundry Asset,
Rajahmundry – 533106
East Godavari District

Kind Attn: Mr.Ravi Shankar
Dear Sir,

Sub : Techno commercial proposal for revamping of existing ETP at Kesanpalli & Tatipakka.
Ref : a) Discussion at your office 16 -06-2021.
b) Our technical offer dated 26-06-2021.
c) Your enquiry mail dated 13-08-2021
d) Clarification replies dated 05-01-2022

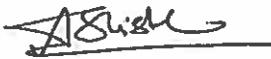
In reference to the above subject & further to your enquiry, we are pleased to submit our techno commercial proposal for revamping of existing Effluent Treatment plant at Kesanpalli & Tadipatta.

We are looking forward for technical & commercial discussion to move forward.

Yours faithfully,

Yours faithfully,

For, VA Tech Wabag Limited



Abhishek Singh
Head – Sales & Marketing
Operation & Maintenance

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PROPOSAL
**Revamping of Existing Effluent Treatment Plant at
Kesanpalli & Tatipakka**



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TECHNICAL OFFER

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Oil & Natural Gas Corporation (ONGC)	Proposal For Revamping Of Existing ETP at Kesanpalli & Tatipakka	Rev. 1	Page 5 / 16

1 INTRODUCTION

VA Tech Wabag Limited is pleased to submit this proposal for revamping of the existing Effluent Treatment Plant at Kesanpalli & Tatipakka. Plant was supplied and commissioned in 2005.

1.1 Plant Capacity & Scheme

Kesanpalli – 32 m³/hr

Tadipakka – 21 m³/hr

Effluent Handling Section:

Wash/Balancing Tank → Effluent Sump (TPI Feed Sump) → TPI → Flash Mixer → Flocculation Tank → DAF → Filter Feed Sump → Polishing System (DMF) → Treated Effluent Sump

Sludge Handling Section:

TPI & DAF → Chemical Sludge Sump → Centrifuge → Sludge Drying Bed

Slop Oil Handling Section:

TPI & DAF → Oil Sump → Slop Oil Storage Tank

Process Chemical Dosing Section:

Alum dosing system → Flashmixer

Alkali dosing system (NaOH) → Flashmixer

Polyelectrolyte system (DWPE) → Centrifuge

Deoiler dosing system → TPI

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2 SCOPE OF WORK

Please find below the scope of work, clarifications and our exclusions.

2.1 Wabag Scope

Sr. No	Item Description	Specifications Size / Capacity	Qty	UOM	Wabag / ONGC
Kesanpalli					
A	Mechanical Items				
1	Transfer Pump set	35 m ³ /hr	1	No	Wabag
2	TPI Feed Pump set	35 m ³ /hr	1	No	Wabag
3	TPI	Complete Unit (CSEP)	1	No	Wabag
4	Flash mixer - Agitator & Tank	Complete Unit (MSEP)	1	No	Wabag
5	Flocculator – Agitator & Tank	Complete Unit (MSEP)	1	No	Wabag
6	DAF	Complete Unit (T : MS / MSEP Mechanism)	1	No	Wabag
7	DAF Recycle Pump set	12 m ³ /hr	2	No	Wabag
8	Air Compressor		1	No	Wabag
9	Filter feed Pump set	35 m ³ /hr	2	No	Wabag
10	Air Sour Blower	300 Nm ³ /hr	2	No	Wabag
11	Filter backwash Pump set	90 m ³ /hr	2	No	Wabag
12	OWS Pumps	35 m ³ /hr	2		
13	Booster Pump set	50 m ³ /hr	1		
14	Skimmer on Guard pond				
Sludge Handling Section					

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Sr. No	Item Description	Specifications Size / Capacity	Qty	UOM	Wabag / ONGC
12	Chemical Sludge Transfer Pump set	1.5 m ³ /hr	2	No	Wabag
13	Centrifuge	1.5 m ³ /hr	1	No	Wabag
B	Electrical				
14	UPS along with Batteries (existing 2 Kva, with batteries bank consisting of battery 160 Nos. 1.2v 10 AH each)		1	No	Wabag
C	Instrumentation				
	Dosing tank(Alum , Alkali , Poly & Deoiler)				
15	Level Gauge		5	No	Wabag
16	Low level switch		5	No	Wabag
17	Pressure Gauge- Capillary type		5	No	Wabag
	Sumps total 05 plts (Slop oil , Sludge pit , bash wash tank , Filter feed sump , TPI Inlet)				
18	Low and High Level Switch- (Displacer Type)		10	No	Wabag
	DMF 510 AND DMF 520 FILTERS				
19	DPT		2	No	Wabag
	WASH TANK AND BALANCE LT (TANK 103 AND TANK 104)				
20	Ultrasonic Level Transmitter		2	No	Wabag
21	Float Type Level		2	No	Wabag
	INDICATORS & CONTROLLERS				
22	DP Indicators		2	No	Wabag

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Sr. No	Item Description	Specifications Size / Capacity	Qty	UOM	Wabag / ONGC
23	Level Indicator		1	No	Wabag
24	Flow Indicator and Totaliser		1	No	Wabag
25	LCV Controller		1	No	Wabag
26	PCV Controller		1	No	Wabag
SATURATION VESSEL					
27	Level Gauge		1	No	Wabag
28	Level Transmitter		1	No	Wabag
29	Pressure Transmitter		1	No	Wabag
30	Control Valves		2	No	Wabag
ETP CONTROL ROOM					
31	Control Panel (Minic Panel) only. All other communication cables & other items will be client scope.		1	No	Wabag
Piping & Valves					
32	Replacement of Dosing pump's suction & delivery pipeline & valves of Deoiler and Poly dosing pumps		1	LS	Wabag
33	4" 150 class, Gate valve in Suction line of booster pump		2	No	Wabag
34	4" 150 class NRV in Suction line fo booster pump		2	No	Wabag
Civil Works					
35	Minor civil works , like pump /equipment's foundation (new replacement) No major civil works.		1	LS	Wabag
Tadipakka					

					
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Sr. No	Item Description	Specifications Size / Capacity	Qty	UOM	Wabag / ONGC
A	Mechanical Items				
1	OWS Transfer Pump set	25 m ³ /hr	2	No	Wabag
3	TPI	Complete Unit (CSEP)	1	No	Wabag
4	Flash mixer - Agitator & Tank	Complete Unit (MSEP)	1	No	Wabag
5	Flocculator – Agitator & Tank	Complete Unit (MSEP)	1	No	Wabag
7	DAF	Complete Unit (T : MS / MSEP Mechanism)	1	No	Wabag
8	Saturation Vessel		1	No	Wabag
11	Filter backwash Pump set	21 m ³ /hr	2	No	Wabag
	Sludge Handling Section				
16	Sludge Transfer Pump set	1.5 m ³ /hr	2	No	Wabag
17	Centrifuge	1.5 m ³ /hr	1	No	Wabag
	Chemical House				
21	Polyelectrolyte Dosing pumps	0 – 120 LPH	2	No	Wabag
22	Deoiler Dosing pumps	0 – 40 LPH	2	No	Wabag
B	Electrical				
23	UPS along with Batteries (existing 2 Kva, with batteries bank consisting of battery 160 Nos. 1.2v 10 AH each)		1	No	Wabag
C	Instrumentation				
	Dosing tank(Alum , Alkali , Poly & Deoiler)				
24	Level Gauge		8	No	Wabag

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Oil & Natural Gas Corporation (ONGC)	Proposal For Revamping Of Existing ETP at Kesanpalli & Tatipakka
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Sr. No	Item Description	Specifications Size / Capacity	Qty	UOM	Wabag / ONGC
25	Low level Indicator		8	No	Wabag
26	Pressure Gauge- Capillary type		8	No	Wabag
	SUMPS TOTAL 05 PITS (SLOPE OIL, SLUG PIT, BACKWASH TANK, FILTER FEED PUMP, TPI INLET)				
27	Low and High Level Switch- (Displacer Type)		10	No	Wabag
	DMF 510 AND DMF 520 FILTERS				
28	DPT		2	No	Wabag
	WASH TANK AND BALANCE LT (TANK 103 AND TANK 104)				
29	Ultrasonic Level Transmitter		2	No	Wabag
30	Float Type Level		2	No	Wabag
	INDICATORS & CONTROLLERS				
31	DP Indicators		2	No	Wabag
32	Level Indicator		1	No	Wabag
33	Flow Indicator and Totaliser		1	No	Wabag
34	LCV Controller		1	No	Wabag
35	PCV Controller		1	No	Wabag
	SATURATION VESSEL				
36	Level Gauge		1	No	Wabag
37	Level Transmitter		1	No	Wabag
38	Pressure Transmitter		1	No	Wabag
39	Control Valves		2	No	Wabag
	ETP CONTROL ROOM				

					
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Sr. No	Item Description	Specifications Size / Capacity	Qty	UOM	Wabag / ONGC
40	Control Panel (Minic Panel) only. All other communication cables & other items will be client scope.		1	No	Wabag
D	Piping & Valves				
41	Replacement of Dosing pump's suction & delivery pipeline & valves		1	LS	Wabag
E	Civil Works				
42	Minor civil works , like pump /equipment's foundation (new replacement) No major civil works.		1	LS	Wabag

2.2 Our Exclusions

Sr. No	Item Description	Comments
	Kesanpalli & Tadipakka	
B	Electrical	
16	Replacement of existing earthing network with latest GI earthing with network cast iron earth poles in the ETPs at Kesanapalli (W)#GGS and Tatipaka.	
D	Piping & Valves	
33	Other Rectification / Replacement of Piping & Valves , our Scope is limited to the dosing pump as specified in above scope of work.	

3 CLIENT TO PROVIDE THE FOLLOWING:

1. Shut down of the plant, if required. (Flow diversion if required)
2. Labours / helpers required for cleaning/ Other activities.

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3. Removal of Sludge / Dewatering of the system/unit.
4. All civil constructions & Pipes support.
5. Whitewashing & Painting of the plant.
6. Client shall be responsible for all chemicals, Consumables etc required for commissioning.
7. Provide power (including construction power), water (including construction water, drinking water, service water during construction) at work site.
8. Open and Closed Space for material storage at site.
9. Disposal location of waste (Construction / Sludge / oil etc) from the site & required approvals from Govt/Local authority. We will keep the dismantled items/waste in a designated area within the battery limit.
10. Owner shall provide for necessary insurance coverage of plant, machineries and materials including third party insurance during this contract.
11. All Local & Govt bodies approval & Permits.
12. Any other works not specified in your offer.

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COMMERCIAL OFFER

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4 INTRODUCTION

Commercial offer for revamping of the existing Effluent Treatment Plant at Kesanpalli & Tatipakka as per the scope as outlined in the technical offer.

5 PRICE SCHEDULE

S. No	Description	Price in INR
A	Revamping of the existing Effluent Treatment Plant at Kesanpalli & Tatipakka	INR Rs.14,00,00,000/- Rupees Fourteen Crore only.

Note:

- a) Taxes & Duties: Extra as applicable. – GST.
- b) Labour cess: Extra as applicable.
- c) If the contract is extended beyond the contract period for reasons not attributed to Wabag, then escalation shall be applicable for the remaining portion @ 10 % per annum.

6 VALIDITY

Our offer is valid for 30 days from the date of our proposal.

7 TAXES & DUTIES

All taxes and duties are extra.

8 DELIVERY

Sr. No.	Packages	Completion Period
1.	Revamping of the existing Effluent Treatment Plant at Kesanpalli & Tatipakka	12 Months**

** From the date of clearance of Basic engineering Package and Site handover free from encumbrance.

9 STATUTORY VARIATIONS

Any statutory variations in taxes & duties, on material and services and shall be to the Client / purchaser's account. Any change in law from the date of submission shall be to the purchaser's account.

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Also, Introduction of new taxes & duties from the date of submission shall be to the Client / purchaser's account.

10 PAYMENT TERMS

- 20% advance
- 70% against dispatch documents on pro-rata basis an irrevocable L/C valid for one year from the first class bank.
- 5% against Installation on pro-rata basis.
- 5% on Commissioning.

11 TRIAL RUN AND COMMISSIONING

Contractor will supply consumables, spares for the trial run and commissioning. Chemicals for trail run (5 days) will be provided by Contractor. All Chemicals and Power based on consumption list provided by the Contractor will be provided by Client. Dry testing, Installation checks, wet testing will be done before Trial run and Trial run will be performed for continuous duration of 48 hours to check the quality of Key performance parameters. During this period, Contractor will check performance of the each units as per agreed protocol, prior to the award of Contract.

12 CONSEQUENTIAL LOSSES

Neither WABAG nor CLIENT/PURCHASER shall be liable to the other by way of indemnity, warranty or guarantee or by reason of any breach of the Contract or of statutory duty or by reason of not (including negligence and strict or absolute liability) or otherwise for any other loss of profit, loss of use of equipment, cost of capital, downtime costs, loss of opportunity, loss of goodwill, loss of production, loss of contracts or for any other special, exemplary, incidental or consequential damages that may be suffered by the other and claims of CLIENT/PURCHASER of the other party for such damages.

13 FORCE MAJEURE

If at any time during the continuance of this Contract the performance by either party under this Contract shall be prevented by reasons of any war / war like situations, invasion, acts of enemies, hostilities, riots, civil commotion, labor disturbance, strikes, lockouts, layoffs, mutiny, insurrection, rebellion, revolution, accidents, sabotage, fire, natural calamities like epidemics, earthquake, floods, etc. Also delay or inability due to change in government policies and orders obtain materials due to change in Import Policy or other statutory restrictions, lack of transport facilities, interruptions/restrictions in power supply, damage to or breakdown of plant, machinery and equipment etc. (hereinafter referred to as eventuality) then provided notice of the happening of any such eventuality is given by either party to the other within fifteen (15) days of such eventuality, be entitled to terminate this Contract, nor shall either party have any claim for damages against the other in respect of such non-performance and the work under this Contract shall be resumed as soon as practicable after such eventuality has come to an end or ceased to exit. Under such circumstances the contractual delivery period shall be extended by a period equal to that during which such eventuality operated

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plus an additional period, if any, as may be considered reasonable by CLIENT/PURCHASER. Should one or both parties be prevented from fulfilling their contractual obligations by a state of Force Majeure lasting continuously for a period of at least 6 months, both the parties shall consult each other regarding the further implementation of the contract, provided always that, if no mutually agreed arrangement is arrived at within a period of one month from the expiry of the six months referred to above, the Contract shall be deemed to have expired at the end of the said 6 months referred to above. The above mentioned expiry of the Contract will imply that both the parties have the obligation to reach an agreement regarding the winding up and financial settlement of the contract.

14 DISPUTE RESOLUTION

The parties shall make all efforts to settle disputes in connection with this Undertaking through mutual discussion. In the event of any dispute that cannot be settled by mutual discussions, the same shall be settled by arbitration as per the Arbitration and Conciliation Act, 1996 (Act). Any dispute shall be taken to Court of justice as may be envisaged under the Act. The place of arbitration shall be Chennai and the arbitration proceedings shall be conducted in English language. The Parties shall be bound by the Arbitration Award passed by the Arbitrators

15 TERMINATION CLAUSE

If the buyer fails to pay WABAG the amount due within 30 days after the due date for payment as per the contract (except for any deduction that buyer is entitled to make under the contract or any disputed amount) (Or) If a prolonged suspension affects the whole of the works either due to inspection or continuation of the Force Majeure event then WABAG may terminate his employment under the contract giving notice in writing to CLIENT/PURCHASER.

Irrespective of any extension of time, if a Force Majeure event occurs for continuous period of 90 days, either CLIENT/PURCHASER or WABAG may give to the other a notice of termination (which shall take effect 30 days after giving notice) then at the end of 30 days period, CLIENT/PURCHASER / CLIENT/PURCHASER's representative shall determine the value of the work done comprising of:

Payments for any work or supply of goods and for the goods under fabrication/manufacturing carried out by WABAG for which the price is stated in the contract shall be paid by Client/Purchaser.

Cost of the plant and materials ordered for the works which have been delivered by WABAG, or of which the contract is liable to accept delivery, such plant and material shall become the property of (and be at the risk of) CLIENT/PURCHASER against payment therefore by CLIENT/PURCHASER and WABAG shall place the same at the CLIENT/PURCHASER'S disposal promptly upon receipt of request from CLIENT/PURCHASER Subsequently shall effect all outstanding payment to WABAG in accordance with the contract.

16 PAYMENT ON TERMINATION FOR CLIENT/PURCHASER'S DEFAULT

In the event of termination, the buyer shall pay to WABAG within thirty (30) days of a properly substantiated invoice the cost of the work performed to the date of termination, all supply items in orders including items in transit & demobilization which not to exceed the Contract Price, less amount previously paid.

- End of Document -



ఆంధ్రప్రదేశ్ రాజపత్రము
THE ANDHRA PRADESH GAZETTE
PUBLISHED BY AUTHORITY

PART I EXTRAORDINARY

No.102

AMARAVATI, FRIDAY, FEBRUARY 26, 2021

G.750

NOTIFICATIONS BY GOVERNMENT

--x--

ENVIRONMENT, FORESTS, SCIENCE & TECHNOLOGY DEPARTMENT
(SEC.I)

CONSENT FEE FOR ESTABLISHMENT AND CONSENT FEE FOR OPERATION - FRESH / RENEWAL OF CONSENT FOR OIL & GAS SECTOR, MINING PROJECTS / FACILITIES/ACTIVITIES Etc., UNDER THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT, 1974 AND THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT, 1981 BY THE ANDHRA PRADESH POLLUTION CONTROL BOARD (APPCB).

[G.O.Ms.No.13, Environment, Forests, Science & Technology (Sec.I),

26th February, 2021.]

NOTIFICATION

In exercise of the powers conferred under section 64 read with sub-section (2) of section 25 of the Water (Prevention and Control of Pollution) Act, 1974 (Central Act 6 of 1974) and section 54 read with sub-section (2) of section 21 of the Air (Prevention and Control of Pollution) Act, 1981 (Central Act 14 of 1981) and in supersession of the orders issued in G.O.Ms.No.157, Environment, Forests, Science & Technology Department, dated: 22nd November, 1997 (to the extent of the subjects Oil & Gas sector and Mining projects concerned), the Government hereby revise the Consent Fee for Establishment (CFE) and Consent Fee for Operation (CFO)/Renewal of Oil & Gas Sector, mining projects/facilities/activities etc., by the Andhra Pradesh Pollution Control Board as follows:

- (i) The revised Consent Fee for Establishment is as detailed in Annexure-I of this notification.
- (ii) The revised Consent Fee for Operation Fresh/Renewal is as detailed in Annexure-II of this notification.

The revised rates of consent fee payable by the Oil & Gas sector, mining projects/facilities/activities etc., shall come into force from the date of publication of this notification.

The existing Oil & Gas Sector, mining projects/facilities/activities etc., who have already obtained CFO of the Board, have to pay the fee as per the revised rates after expiry of the remaining validity period of CFO from the date of issue of this notification.

VIJAY KUMAR G. Srkr,
Secretary to Government.

ANNEXURE - I**Revised CFE FEE STRUCTURE****A. CONSENT FOR ESTABLISHMENT (CFE) FOR OIL & GAS SECTOR UNDER WATER ACT & AIR ACT:**

Sl.No.	Activity	CFE Fee
1.	Oil & Gas exploration & development activities:	Fixed fee of Rs.25 Lakhs for each facility irrespective of the project cost.
2.	Oil & Gas production & processing (including pre-processing) activity:	Rs. 1/- per Standard Cubic meter of Natural Gas/crude oil *

Note:

- *Consented capacity per annum shall be taken into consideration for calculation of fee.
- Fee once collected is not refundable. In case the CFE application is rejected, the fee shall be adjusted for the next CFE application filed by the same management, depending on the investment.

B. CONSENT FOR ESTABLISHMENT (CFE) FOR MINING SECTOR UNITS UNDER WATER ACT & AIR ACT:

Sl. No.	Material	CFE fee
1.	Gravel, Vermiculite, Limestone, Road metal & Building stone, Silica, Slate Stone	Rs. 5 per m ³ of production (or) Rs. 10,000/- per acre of mine lease area; whichever is higher
2.	Dolomite, Feldspar, Garnet, Quartz	Rs. 10 per m ³ of production (or) Rs. 20,000/- per acre of mine lease area; whichever is higher.
3.	Laterite, Bentonite, China Clay, Pyrophyllite, white clay, Fire Clay, Ball clay, Mosaic chips	Rs. 20 per m ³ of production (or) Rs.40,000/-per acre of mine lease area; whichever is higher
4.	Iron ore, Steatite, Granite, Color Granite, Manganese, Barites, Black Granite, Mica, Gold, Uranium, Silver.	Rs. 30 per m ³ of production (or) Rs. 60,000/-per acre of mine lease area; whichever is higher
5.	Any other material not listed above	Rs. 20 per m ³ of production (or) Rs. 40,000/-per acre of mine lease area; whichever is higher
6.	Mineral prospecting and exploration	Rs. 10,000/- per acre of the area, irrespective of the material.

Note:

- Consented capacity per annum shall be taken into consideration for calculation of fee.
- Fee once collected is not refundable. In case the CFE application is rejected, the fee shall be adjusted for the next CFE application filed by the same management, depending on the investment.

VIJAY KUMAR G. Srkr,
Secretary to Government.

ANNEXURE - II**Revised CFO FEE STRUCTURE****A. ANNUAL FEE FOR CONSENT FOR OPERATION (CFO) FRESH / RENEWAL FOR OIL & GAS SECTOR UNDER WATER ACT & AIR ACT:**

Sl.No.	Activity	CFO Fee
1.	Oil & Gas exploration & development activities	Fixed fee of Rs. 12.5 Lakhs per year for each facility irrespective of the project cost.
2.	Oil & Gas production & processing (including pre-processing) activity	Rs. 1/- per Standard Cubic meter of Natural gas/crude oil*

Note:

- *Consented capacity per annum shall be taken into consideration for calculation of fee and CFO (fresh) validity period to be reduced to 1 year.
- Consent fee once collected is not refundable. Excess fee paid, if any, will be adjusted while issuing CFOs in future.

B. ANNUAL FEE FOR CONSENT FOR OPERATION (CFO) FRESH / RENEWAL FOR MINING SECTOR UNITS UNDER WATER ACT & AIR ACT:

Sl.No.	Material	CFO fee per annum
1.	Gravel, Vermiculite, Limestone, Road metal & Building stone, Silica, Slate Stone	Rs. 2.5 per m ³ of production (or) Rs. 5,000/-per acre of mine lease area; whichever is higher
2.	Dolomite, Feldspar, Garnet, Quartz	Rs. 5 per m ³ of production (or) Rs. 10,000/-per acre of mine lease area; whichever is higher
3.	Laterite, Bentonite, China Clay, Pyrophyllite, white clay, Fire Clay, Ball clay, Mosaic chips	Rs. 10 per m ³ of production (or) Rs. 20,000/-per acre of mine lease area; whichever is higher
4.	Iron ore, Steatite, Granite, Color Granite, Manganese, Barites, Black Granite, Mica, Gold, Uranium, Silver.	Rs. 15 per m ³ of production (or) Rs. 30,000/-per acre of mine lease area; whichever is higher
5.	Any other material not listed above	Rs. 10 per m ³ of production (or) Rs. 20,000/-per acre of mine lease area; whichever is higher
6.	Mineral prospecting and exploration	Rs. 5,000/- per acre of the area, irrespective of the material.

Note:

- Consented capacity per annum shall be taken into consideration for calculation of fee and CFO (fresh) validity period to be reduced to 1 year.
- Consent fee once collected is not refundable. Excess fee paid, if any, will be adjusted while issuing CFOs in future.

VIJAY KUMAR G. Srkr,
Secretary to Government.

Registered No. HSE-49/2016



ఆంధ్రప్రదేశ్ రాజపత్రము
THE ANDHRA PRADESH GAZETTE
PUBLISHED BY AUTHORITY

PART I EXTRAORDINARY

No.103

AMARAVATI, FRIDAY, FEBRUARY 26, 2021

G.751

NOTIFICATIONS BY GOVERNMENT

--X--

ENVIRONMENT, FORESTS, SCIENCE & TECHNOLOGY DEPARTMENT
(SEC.I)

CONSENT FEE FOR ESTABLISHMENT AND CONSENT FEE FOR OPERATION - FRESH / RENEWAL OF CONSENT FOR INDUSTRIES / OTHER PROJECTS, ACTIVITIES, FACILITIES Etc., (OTHER THAN OIL & GAS SECTOR AND MINING PROJECTS) UNDER WATER (PREVENTION AND CONTROL OF POLLUTION) ACT, 1974 AND THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT, 1981 BY THE ANDHRA PRADESH POLLUTION CONTROL BOARD (APPCB).

[G.O.Ms.No.14, Environment, Forests, Science & Technology (Sec.I),
26th February, 2021.]

NOTIFICATION

In exercise of the powers conferred under section 64 read with sub-section (2) of section 25 of the Water (Prevention and Control of Pollution) Act, 1974 (Central Act 6 of 1974) and section 54 read with sub-section (2) of section 21 of the Air (Prevention and Control of Pollution) Act, 1981 (Central Act 14 of 1981) and in supersession of the orders issued in G.O.Ms.No.157, Environment, Forests, Science & Technology Department, dated:22nd November, 1997,(to the extent of the subjects other than oil & gas sector and mining projects concerned), the Government after consultation with Andhra Pradesh Pollution Control Board hereby revise the Consent Fee for Establishment (CFE) and Consent Fee for Operation (CFO)/Renewal of industries/other projects, activities, facilities etc., (other than oil & gas sector and mining projects) as follows:

[1]

-
- (i) The revised Consent Fee for Establishment is as detailed in Annexure-I of this notification.
- (ii) The revised Consent Fee for Operation - Fresh/Renewal is as detailed in Annexure-II of this notification.

The revised rates of consent fee payable by the industries/other projects, activities, facilities etc., (other than oil & gas sector and mining projects) shall come into force from the date of publication of this notification.

The existing industries/other projects, activities, facilities etc., who have already obtained CFO of the Board have to pay the fee as per the revised rates after expiry of the remaining validity period of CFO from the date of issue of this notification.

VIJAY KUMAR G. Srkr,
Secretary to Government.

ANNEXURE - I**Revised CFE FEE STRUCTURE****A. CONSENT FOR ESTABLISHMENT (CFE) FOR INDUSTRIES AND PROJECTS UNDER WATER ACT:**

Investment in Rs. Cr	Red Category		Orange Category		Green Category	
	Rate of fee on investment (%) (Rounding off to nearest Rs.100/-)	With Minimum amount of Rs.	Rate of fee on investment (%) (Rounding off to nearest Rs.100/-)	With Minimum amount of Rs.	Rate of fee on investment (%) (Rounding off to nearest Rs.100/-)	With Minimum amount of Rs.
0 to 0.025	0.400000	--	0.200000	--	0.100000	--
Above 0.025 to 0.25	0.080000	1000.00	0.040000	500.00	0.020000	300.00
Above 0.25 to 0.50	0.050000	2000.00	0.025000	1000.00	0.012500	500.00
Above 0.50 to 1.00	0.050000	2500.00	0.025000	1300.00	0.012500	600.00
Above 1.00 to 3.00	0.150000	15000.00	0.075000	7500.00	0.037500	3900.00
Above 3.00 to 5.00	0.180000	45000.00	0.090000	22500.00	0.045000	11400.00
Above 5.00 to 10.00	0.180000	90000.00	0.090000	45000.00	0.045000	22500.00
Above 10.00 to 25.00	0.090000	180000.00	0.045000	90000.00	0.022500	45000.00
Above 25.00 to 50.00	0.060000	225000.00	0.030000	112500.00	0.015000	56400.00
Above 50.00 to 100.00	0.045000	300000.00	0.022500	150000.00	0.011250	75000.00
Above 100.00 to 500.00	0.018000	450000.00	0.009000	225000.00	0.004500	112500.00
Above 500.00 to 1000.00	0.015000	900000.00	0.007500	450000.00	0.003750	225000.00
Above 1000.00 to 5000.00	0.004200	1500000.00	0.002100	750000.00	0.001050	375000.00
Above 5000.00 to 10000.00	0.003000	2100000.00	0.001500	1050000.00	0.000750	525000.00
Above 10000.00 to 20000.00	0.003000	3000000.00	0.001500	1500000.00	0.000750	750000.00
Above 20000.00	0.003000	6000000.00	0.001500	3000000.00	0.000750	1500000.00

Note:

- Consent for Establishment Fee has to be paid under Water Act, 1974 and Air Act, 1981 separately with the above rates, if the industry is having both Air & Water pollution. In case there is either water or air pollution, fee has to be paid under respective Acts only.
- Investment comprises of cost of land, building, plant & machinery as mentioned in the application.
- In case of Change of Product mix application, 50% of the above mentioned CFE Fee has to be paid (on total project cost including enhanced project cost).
- In case of issuing combined CFE & CFO orders in JNPC up to the validity period of existing CFO order, the industry has to pay the 50% of (CFE + CFO fee per year) for the remaining period leftover i.e. up to the validity of the existing CFO order. The industry has to pay the CFO fee for the entire year even though the validity is required for part of the year.
- Fee once collected is not refundable. In case the CFE application is rejected, the fee shall be adjusted for the next CFE application filed by the same management, depending on the investment.

B. CONSENT FOR ESTABLISHMENT (CFE) FOR INDUSTRIES AND PROJECTS UNDER AIR ACT:

Investment in Rs. Cr	Red Category		Orange Category		Green Category	
	Rate of fee on investment (%) (Rounding off to nearest Rs.100/-)	With Minimum amount of Rs.	Rate of fee on investment (%) (Rounding off to nearest Rs.100/-)	With Minimum amount of Rs.	Rate of fee on investment (%) (Rounding off to nearest Rs.100/-)	With Minimum amount of Rs.
0 to 0.025	0.4000000	--	0.2000000	--	0.1000000	--
Above 0.025 to 0.25	0.0800000	1000.00	0.0400000	500.00	0.0200000	300.00
Above 0.25 to 0.50	0.0500000	2000.00	0.0250000	1000.00	0.0125000	500.00
Above 0.50 to 1.00	0.0500000	2500.00	0.0250000	1300.00	0.0125000	600.00
Above 1.00 to 3.00	0.1500000	15000.00	0.0750000	7500.00	0.0375000	3900.00
Above 3.00 to 5.00	0.1800000	45000.00	0.0900000	22500.00	0.0450000	11400.00
Above 5.00 to 10.00	0.1800000	90000.00	0.0900000	45000.00	0.0450000	22500.00
Above 10.00 to 25.00	0.0900000	180000.00	0.0450000	90000.00	0.0225000	45000.00
Above 25.00 to 50.00	0.0600000	225000.00	0.0300000	112500.00	0.0150000	58400.00
Above 50.00 to 100.00	0.0450000	300000.00	0.0225000	150000.00	0.0112500	75000.00
Above 100.00 to 500.00	0.0180000	450000.00	0.0090000	225000.00	0.0045000	112500.00
Above 500.00 to 1000.00	0.0150000	900000.00	0.0075000	450000.00	0.0037500	225000.00
Above 1000.00 to 5000.00	0.0042000	1500000.00	0.0021000	750000.00	0.0010500	375000.00
Above 5000.00 to 10000.00	0.0030000	2100000.00	0.0015000	1050000.00	0.0007500	525000.00
Above 10000.00 to 20000.00	0.0030000	3000000.00	0.0015000	1500000.00	0.0007500	750000.00
Above 20000.00	0.0030000	6000000.00	0.0015000	3000000.00	0.0007500	1500000.00

Note:

1. Consent for Establishment Fee has to be paid under Water Act, 1974 and Air Act, 1981 separately with the above rates, if the industry is having both Air & Water pollution. In case there is either water or air pollution, fee has to be paid under respective Acts only.
2. Investment comprises of cost of land, building, plant & machinery as mentioned in the application.
3. In case of Change of Product mix application, 50% of the above mentioned CFE fee has to be paid (on total project cost including enhanced project cost).
4. In case of issuing combined CFE & CFO orders in JNPC up to the validity period of existing CFO order, the Industry has to pay the 50% of (CFE + CFO fee per year) for the remaining period leftover i.e. up to the validity of the existing CFO order. The industry has to pay the CFO fee for the entire year even though the validity is required for part of the year.
5. Fee once collected is not refundable. In case the CFE application is rejected, the fee shall be adjusted for the next CFE application filed by the same management, depending on the investment.

VIJAY KUMAR G. Srkr,
Secretary to Government.

ANNEXURE - II**Revised CFO FEE STRUCTURE****4. ANNUAL FEE FOR CONSENT FOR OPERATION (CFO) FRESH/RENEWAL FOR INDUSTRIES AND PROJECTS UNDER WATER ACT:**

Investment in Rs. Crores	Red Category		Orange Category		Green Category	
	Rate of fee on investment (%)	With Minimum amount of Rs.	Rate of fee on investment (%)	With Minimum amount of Rs.	Rate of fee on investment (%)	With Minimum amount of Rs.
	(Rounding off to nearest Rs.100/-)		(Rounding off to nearest Rs.100/-)		(Rounding off to nearest Rs.100/-)	
0 to 0.025	0.2000000	0.00	0.1000000	0.00	0.0500000	0.00
Above 0.025 to 0.25	0.0400000	500.00	0.0200000	300.00	0.0100000	100.00
Above 0.25 to 0.50	0.0250000	1000.00	0.0125000	500.00	0.0062500	300.00
Above 0.50 to 1.00	0.0250000	1300.00	0.0125000	700.00	0.0062500	400.00
Above 1.00 to 3.00	0.0750000	7500.00	0.0375000	3900.00	0.0187500	2100.00
Above 3.00 to 5.00	0.0900000	22500.00	0.0450000	11400.00	0.0225000	5700.00
Above 5.00 to 10.00	0.0900000	45000.00	0.0450000	22500.00	0.0225000	11400.00
Above 10.00 to 25.00	0.0450000	90000.00	0.0225000	45000.00	0.0112500	22500.00
Above 25.00 to 50.00	0.0300000	112500.00	0.0150000	56400.00	0.0075000	28200.00
Above 50.00 to 100.00	0.0225000	150000.00	0.0112500	75000.00	0.0056250	37500.00
Above 100.00 to 500.00	0.0090000	225000.00	0.0045000	112500.00	0.0022500	56400.00
Above 500.00 to 1000.00	0.0075000	450000.00	0.0037500	225000.00	0.0018750	112500.00
Above 1000.00 to 5000.00	0.0021000	750000.00	0.0010500	375000.00	0.0005250	187500.00
Above 5000.00 to 10000.00	0.0015000	1050000.00	0.0007500	525000.00	0.0003750	262500.00
Above 10000.00 to 20000.00	0.0015000	1500000.00	0.0007500	750000.00	0.0003750	375000.00
Above 20000.00	0.0015000	3000000.00	0.0007500	1500000.00	0.0003750	750000.00

Note:

- Consent for Operation (CFO) fee has to be paid per annum under Water Act, 1974 and Air Act, 1981 separately with the above rates, if the industry is having both Air & Water pollution. In case there is either water or air pollution, fee has to be paid under respective Act only.
- In case the investment of the project mentioned in the CFE application is increased while applying for obtaining CFO (fresh), the CFE fee for the difference in the investment shall be collected. In case the investment is decreased, no further action is required.
- The Gross Block of the latest financial year certified by a Chartered Accountant, without allowing depreciation, shall be considered as investment for levying CFO fee.
- In case of Change of Product mix CFO application, 50% of the above mentioned CFO fee has to be paid.
- In case of issuing combined CFE & CFO orders in JNPC up to the validity period of existing CFO order, the industry has to pay the 50% of (CFE + CFO fee) for the balance period leftover up to the validity of the existing CFO order. The industry has to pay the CFO fee for the entire year even though the validity is required for part of the year.
- Consent fee once collected is not refundable. Excess fee paid, if any, will be adjusted while issuing CFOs in future.

B. ANNUAL FEE FOR CONSENT FOR OPERATION (CFO) FRESH / RENEWAL FOR INDUSTRIES AND PROJECTS UNDER AIR ACT:

Investment in Rs. Crores	Red Category		Orange Category		Green Category	
	Rate of fee on investment (%) (Rounding off to nearest Rs.100/-)	With Minimum amount of Rs.	Rate of fee on investment (%) (Rounding off to nearest Rs.100/-)	With Minimum amount of Rs.	Rate of fee on investment (%) (Rounding off to nearest Rs.100/-)	With Minimum amount of Rs.
0 to 0.025	0.2000000	0.00	0.1000000	0.00	0.0500000	0.00
Above 0.025 to 0.25	0.0400000	500.00	0.0200000	300.00	0.0100000	100.00
Above 0.25 to 0.50	0.0250000	1000.00	0.0125000	500.00	0.0062500	300.00
Above 0.50 to 1.00	0.0250000	1300.00	0.0125000	700.00	0.0062500	400.00
Above 1.00 to 3.00	0.0750000	7500.00	0.0375000	3900.00	0.0187500	2100.00
Above 3.00 to 5.00	0.0900000	22500.00	0.0450000	11400.00	0.0225000	5700.00
Above 5.00 to 10.00	0.0900000	45000.00	0.0450000	22500.00	0.0225000	11400.00
Above 10.00 to 25.00	0.0450000	90000.00	0.0225000	45000.00	0.0112500	22500.00
Above 25.00 to 50.00	0.0300000	112500.00	0.0150000	56400.00	0.0075000	28200.00
Above 50.00 to 100.00	0.0225000	150000.00	0.0112500	75000.00	0.0056250	37500.00
Above 100.00 to 500.00	0.0090000	225000.00	0.0045000	112500.00	0.0022500	56400.00
Above 500.00 to 1000.00	0.0075000	450000.00	0.0037500	225000.00	0.0018750	112500.00
Above 1000.00 to 5000.00	0.0021000	750000.00	0.0010500	375000.00	0.0005250	187500.00
Above 5000.00 to 10000.00	0.0015000	1050000.00	0.0007500	525000.00	0.0003750	262500.00
Above 10000.00 to 20000.00	0.0015000	1500000.00	0.0007500	750000.00	0.0003750	375000.00
Above 20000.00	0.0015000	3000000.00	0.0007500	1500000.00	0.0003750	750000.00

Note:

1. Consent for Operation (CFO) fee has to be paid per annum under Water Act, 1974 and Air Act, 1981 separately with the above rates, if the industry is having both Air & Water pollution. In case there is either water or air pollution, fee has to be paid under respective Act only.
2. In case the investment of the project mentioned in the CFE application is increased while applying for obtaining CFO (fresh), the CFE fee for the difference in the investment shall be collected. In case the investment is decreased, no further action is required.
3. The Gross Block of the latest financial year certified by a Chartered Accountant, without allowing depreciation, shall be considered as investment for levying CFO fee.
4. In case of Change of Product mix CFO application, 50% of the above mentioned CFO fee has to be paid.
5. In case of issuing combined CFE & CFO orders in JNPC up to the validity period of existing CFO order, the industry has to pay the 50% of (CFE + CFO fee) for the balance period leftover up to the validity of the existing CFO order. The industry has to pay the CFO fee for the entire year even though the validity is required for part of the year.
6. Consent fee once collected is not refundable. Excess fee paid, if any, will be adjusted while issuing CFOs in future.

VIJAY KUMAR G. Srkr,
Secretary to Government.

Annex - 4



OIL AND NATURAL GAS CORPORATION LIMITED
QUALITY CONTROL LABORATORY, TATIPAKA COMPLEX
RAJAHMUNDRY ASSET

Date: 22.04.2022

VOC monitoring at Tatipaka Complex

S.No.	Date of measurement	Sampling location/area	TVOC (mg/M ³)
1	22.04.2022	ETP-Process Area	0.156
2	22.04.2022	ETP-Old Multiplex Tank area	0.052
3	22.04.2022	ETP-Guard pond area	0.108
4	22.04.2022	ETP-Drainage	0.061
5	22.04.2022	Refinery-OWS	0.162
6	22.04.2022	Drain near Refinery column	0.181
7	22.04.2022	Refinery-VAP storage tanks dyke	0.254
8	22.04.2022	Drain near VAP storage tanks	0.440
9	22.04.2022	Refinery-Loading bay	0.150
10	22.04.2022	LSHS storage tanks area	0.011
11	22.04.2022	GCS-GDU (Near Re-boiler)	0.230
12	22.04.2022	GCS-Compressor	0.331
13	22.04.2022	GCS-Process Area	0.264
14	22.04.2022	GCS- GT Tank Area	0.211

D. Trinadh 22/04/22

(D.TRINADH)

Sr.Chemist, I/C. QCLab
Tatipaka Complex

IN-CHARGE

QUALITY CONTROL LABORATORY
TATIPAKA GCS-II REFINERY COMPLEX
OIL AND NATURAL GAS CORPORATION LTD.
RAJAHMUNDRY ASSET



OIL AND NATURAL GAS CORPORATION LIMITED
QUALITY CONTROL LABORATORY, TATIPAKA COMPLEX
RAJAHMUNDRY ASSET

Date: 07.12.2021

VOC monitoring at Tatipaka Complex

S.No.	Date of measurement	Sampling location/area	TVOC (mg/M ³)
1	07.12.2021	ETP-Process Area	0.245
2	07.12.2021	ETP-Old Multiplex Tank area	0.152
3	07.12.2021	ETP-Guard pond area	0.607
4	07.12.2021	ETP-Drainage	0.121
5	07.12.2021	Refinery-OWS	0.561
6	07.12.2021	Drain near Refinery column	0.251
7	07.12.2021	Refinery-VAP storage tanks dyke	0.145
8	07.12.2021	Drain near VAP storage tanks	0.354
9	07.12.2021	Refinery-Loading bay	0.151
10	07.12.2021	LSHS storage tanks area	0.112
11	07.12.2021	GCS-GDU (Near Re-boiler)	0.745
12	07.12.2021	GCS-Compressor	0.411
13	07.12.2021	GCS-Process Area	0.364
14	07.12.2021	GCS- GT Tank Area	0.408

D. Trinadh
(D. TRINADH) 07/12/21

Sr.Chemist, I/C. QCLab

Tatipaka Complex
IN-CHARGE

QUALITY CONTROL LABORATORY
TATIPAKA GCS-II REFINERY COMPLEX
OIL AND NATURAL GAS CORPORATION LTD.
RAJAHMUNDRY ASSET

Page 5

Ref.No: CVR/MKT/2021 - 22/ENV/Janu 0161

Dated: 02.05.2021

To

M/s. ONGC.,

Dear Sir,

We herewith enclosed our Proposal for LDAR study.

We shall be glad to introduce ourselves as multinational environmental laboratory with Full Fledged analytical and field operation capabilities. CVR Labs is associated with A&B Labs, Houston, USA.

CVR Labs provides wide range of testing of Air, Water, Soil, Solid Waste, Industrial Hygiene and Risk Assessment etc. Indian Standard/ USEPA /Other International Standard / CPCB approved methods are followed for monitoring and analysis.

Yours sincerely

CVR Labs Pvt Ltd.,

E.Janaki

Executive - Business Development

Budget for LDAR Study:

Component	Unit Cost per Location (Rs.)
Minimum 500 Points	75/-
501 - 1000 Points	65/-
1001 - 5000 Points	55/-
Above 5000 Points	50/-
Reporting Charges	20,000/-
Transport, Mobilization Charges, Travel, Lodging and Boarding Extra as Applicable	
#18.0% GST extra as applicable	

CVR Scope: (LDAR Monitoring)

1. TVOC Monitoring Equipment
2. Monitoring Of TVOC before and After Repair
3. Submission Of LDAR Monitoring Report

Client Scope:

1. Identification of Monitoring Points /Locations and arrangements for proper approach
2. Tagging of monitoring points
3. Repair of Leaks

Payment Terms:

50% Advance Payment

50% On Submission of LDAR Monitoring Report

VALIDITY OF QUOTE: 30 DAYS

We trust that this proposal meet with your requirements. Please revert should there be any aspect that needs clarification. Please feel free to contact us if you need any clarification regarding the environmental monitoring and analysis.

Yours sincerely,
CVR Labs Pvt.Ltd.,

E.Janaki
Executive - Business Development



Ann

TATIPAKA DEHYDRATED FOR THE FINANCIAL YEAR 2016-17			
SI NO.	MONTH	ACTUAL QUANTITY OF GAS DEHYDRATED (M3)	REMARKS
1	Aug-16	8119836	GDU commissioned on 16.08 2016
2	Sep-16	18635148	
3	Oct-16	16706432	
4	Nov-16	16983089	
5	Dec-16	16641527	
6	Jan-17	15973282	
7	Feb-17	14169658	
8	Mar-17	14758044	
TOTAL GAS (M3)		121987016	

Y N Rao . 27/1
 Y N Rao
 D. S. Rao

YNRAO DCM (P)
 REFINERY OPERATION
 ONGC-RAJAHMUNDRY

Gas Dehydration Charges for the Hired Gas Dehydration Units (GDU) of M/S Deep Industries at TATIPARA GCS for the month of AUGUST 2016,

Date	Quantity of Gas Dehydrated, SCM	Short fall Qty against minimum Base Dehydration Qty of 5,00,000 SCM		Quantities of Chargeable Utilities provided by ONGC		REMARKS
		Qty attributable to Contractor, SCM	Qty attributable to ONGC, SCM	Consumption of Fuel gas in SCM	Qty of Fuel gas beyond Rated consumption (e. 13800m3)	
13-Aug-16	182915	0	0	795		PGTR Started @ 22 Hrs
14-Aug-16	584130	0	0	2049		PGTR
15-Aug-16	573801	0	0	2961		PGTR
16-Aug-16	641786	0	0	2745		PGTR completed @ 22 hrs
16-Aug-16	313927	0	0	916		
17-Aug-16	514688	0	0	2253	0	
18-Aug-16	509328	0	0	2345	0	
19-Aug-16	600908	0	0	2392	0	
20-Aug-16	513844	0	0	2326	0	
21-Aug-16	521021	0	0	2350	0	
22-Aug-16	492894	0	7306	2324	0	
23-Aug-16	483592	0	16408	2222	0	
24-Aug-16	563485	0	0	2333	0	
25-Aug-16	608140	0	0	2394	0	
26-Aug-16	484347	0	19453	2227	0	
27-Aug-16	313014	0	18596	1342	0	
28-Aug-16	625685	0	0	2289	0	
29-Aug-16	629032	0	0	2628	0	
30-Aug-16	605884	0	0	2613	0	
31-Aug-16	582344	0	0	2503	0	
TOTAL	8119356	0	228353	35457	0	

Calculation of MONTH DEHYDRATION CHARGES

	Total Quantity of Gas Dehydrated (M3) @ 0.011552259 Cents per scm	Stand By Charges @ 60% of the dehydration charges per M3	Penal charges on contractor for less dehydration than 5,00,000 SCMD on daily basis	FUEL GAS (above rated i.e. 13,800m3), SCM	Total Deductible for Utilities (X)	Total Charges (USD)	Service Tax @14%	Swacch Bharat Cost @ 0.5%	Krishi Kalyan Ceta @ 4.5%	TOTAL DEHYDRATION CHARGES PAYABLE (USD)
Quantity	8119356	228353	0	0						
UNIT RATE	0.011552259	0.00577613	0.00577613	11.60		85109.81	13318.38	476.85	475.65	109376.39
Amount USD	93802.44	1307.44	0	0						

Net Payable to Party = 109376.39

Jal
UC-TPK COMPLEX 12/14/2016

YN RAO DGM (P)
REFINERY OPERATION
ONGC-RAJAHMUNDRY

Dehydration Charges for the Hired Gas Dehydration Units (GDU) of M/S Deep Industries at TATIPAKA
GCS for the month of SEPTEMBER 2016.

Date	Quantity of Gas Dehydrated, SCM	Short fall Qty against minimum Base Dehydration Qty of 1,00,000SCMD		Quantities of Chargeable Utilities provided by ONGC		REMARKS
		Qty attributable to Contractor, SCM	Qty attributable to ONGC, SCM	Consumption of Fuel gas in SCM	Qty of Fuel gas beyond Rated consumption i.e. 13800m3 per day	
1-Sep-16	579248	0	0	2920	0	
2-Sep-16	603795	0	0	2568	0	
3-Sep-16	685517	0	0	2546	0	
4-Sep-16	683033	0	0	2477	0	
5-Sep-16	695104	0	0	2469	0	
6-Sep-16	734118	0	0	2552	0	
7-Sep-16	725904	0	0	2538	0	
8-Sep-16	709648	0	0	2567	0	
9-Sep-16	699591	0	0	2461	0	
10-Sep-16	707794	0	0	2911	0	
11-Sep-16	718899	0	0	3333	0	
12-Sep-16	711870	0	0	2771	0	
13-Sep-16	702995	0	0	2574	0	
14-Sep-16	677441	0	0	2579	0	
15-Sep-16	692647	0	0	2552	0	
16-Sep-16	698417	0	0	2123	0	
17-Sep-16	890248	0	0	2031	0	
18-Sep-16	572313	0	0	2007	0	
19-Sep-16	575825	0	0	2098	0	
20-Sep-16	567577	0	0	2046	0	
21-Sep-16	570069	0	0	2068	0	
22-Sep-16	565401	0	0	2122	0	
23-Sep-16	571068	0	0	2145	0	
24-Sep-16	547527	0	0	2082	0	
25-Sep-16	563945	0	0	2115	0	
26-Sep-16	558293	0	0	2018	0	
27-Sep-16	585211	0	0	2186	0	
28-Sep-16	574316	0	0	2418	0	
29-Sep-16	360442	0	0	2156	0	
30-Sep-16	252152	0	247848	1166	0	
Total	18635148	0	247848	70019	0	

Calculation of MONTH DEHYDRATION CHARGES

	Total Quantity of Gas Dehydrated (M3) @ 0.015522809 Cents per scm	Stand By Charges @ 50% of the dehydration charges per M3	Penal charges on contractor for less dehydration than 5,00,000 SCMD on daily basis (Rs.)	FUEL GAS (above rated i.e. 13,800m3), SCM (Rs.)	Total Deductible for Utilities (X)	Total Charges (USD)	Service Tax @14%	Swachh Bharat Cess @ 0.5%	Krishi Kalyan Cess @ 0.5%	TOTAL DEHYDRATION CHARGES PAYABLE (USD)
Quantity	18635148	247848	0	0						
UNIT RATE	0.0115522809	0.005776130	11.8	11.80		216709.88	30339.36	1083.54	1083.55	249216.18
Amount USD	215278.09	1431.80	0	0						

Net Payable to Party = 249216.18

[Signature]
M.C. TPK COMPLEX 04/01/2017

YN RAO DGM (P)
REFINERY OPERATION
ONGC-RJAHMUNDRY

Dehydration Charges for the Hired Gas Dehydration Units (GDU) of M/S Deep Industries at TATIPAKA GCS for the month of OCTOBER 2018.

Date	Quantity of Gas Dehydrated, SCM	Short fall Qty against minimum Base Dehydration Qty of 8,00,000SCMD		Quantities of Chargeable Utilities provided by ONGC		REMARKS
		Qty attributable to Contractor, SCM	Qty attributable to ONGC, SCM	Consumption of Fuel gas in SCM	Qty of Fuel gas beyond Rated consumption (i.e. 13500m3pa)	
1-Oct-18	187380	0	302680	1483	0	
2-Oct-18	521813	0	0	1976	0	
3-Oct-18	541503	0	0	2132	0	
4-Oct-18	568301	0	0	2323	0	
5-Oct-18	585574	0	0	2283	0	
6-Oct-18	596317	0	0	2237	0	
7-Oct-18	549314	0	0	3217	0	
8-Oct-18	541431	0	0	3934	0	
9-Oct-18	537271	0	0	2864	0	
10-Oct-18	532519	0	0	2684	0	
11-Oct-18	552843	0	0	2636	0	
12-Oct-18	548188	0	0	2449	0	
13-Oct-18	536134	0	0	2168	0	
14-Oct-18	518218	0	0	2278	0	
15-Oct-18	537874	0	0	3064	0	
16-Oct-18	548228	0	0	2081	0	
17-Oct-18	550484	0	0	2154	0	
18-Oct-18	548863	0	0	2208	0	
19-Oct-18	548368	0	0	2178	0	
20-Oct-18	561168	0	0	1888	0	
21-Oct-18	558728	0	0	2018	0	
22-Oct-18	556708	0	0	2165	0	
23-Oct-18	563467	0	0	2272	0	
24-Oct-18	558408	0	0	2218	0	
25-Oct-18	558188	0	0	2041	0	
26-Oct-18	551948	0	0	2022	0	
27-Oct-18	550144	0	0	2088	0	
28-Oct-18	548444	0	0	2029	0	
29-Oct-18	566638	0	0	2008	0	
30-Oct-18	566421	0	0	2184	0	
31-Oct-18	571883	0	0	2123	0	
Total	16706432	0	302680	69218	0	

Summary of MONTH DEHYDRATION CHARGES

	Total Quantity of Gas Dehydrated (M3) @ 0.0116522809 Cents per scm	Stand By Charges @ 80% of the dehydration charges per M3	Penal charges on contractor for less dehydration than 8,00,000 SCMD on daily basis (Rs.)	FUEL GAS (above rated i.e. 13,500m3) SCM (Rs.)	Total Deductible (pr Utilities) (X)	Total Charges (USD)	Service Tax @ 14%	Swachh Bharat Cess @ 0.5%	Krishi Kalyan Cess @ 0.3%	TOTAL ON CHARGE PAYABLE (USD)
Quantity	16706432	302680	0	0						
UNIT RATE	0.0116522809	0.008778122	11.9	11.68						
Amount USD	192887.88	1248.18	0	0		194745.81	27284.33	973.73	973.73	223856.68

Net Payable to Party = 223856.68

[Signature]
 IC-TPK COMPLEX
 03/11/2018

YNRAO GDU (P)
 MONITORING OPERATION
 ONGC TATIPAKA

Dehydration Charges for the Alcohol Gas Dehydration Units (AGDU) of M/S Deep Industries at TATIPAKA GCS for the month of NOVEMBER 2017.

Date	Quantity of Gas Dehydrated, SCM	Short full City supply conditions State Dehydration City of 5,00,000SCM		Quantity of Chargeable Utilities provided by ONGC		REMARKS
		Qty attributable to Contractor, SCM	Qty attributable to ONGC, SCM	Consumption of Fuel gas in SCM	Qty of Fuel gas beyond Rated consumption (i.e. 13500m ³ /day)	
1-Nov-17	528457	0	0	2133	0	
2-Nov-17	579192	0	0	2156	0	
3-Nov-17	528465	0	0	2170	0	
4-Nov-17	528465	0	0	2365	0	
5-Nov-17	528428	0	0	2359	0	
6-Nov-17	528427	0	0	2384	0	
7-Nov-17	554670	0	0	2385	0	
8-Nov-17	534313	0	0	2330	0	
9-Nov-17	582783	0	0	2435	0	
10-Nov-17	518500	0	0	2319	0	
11-Nov-17	529333	0	0	2471	0	
12-Nov-17	522152	0	0	2411	0	
13-Nov-17	605467	0	0	2545	0	
14-Nov-17	525253	0	0	2252	0	
15-Nov-17	523002	0	0	2258	0	
16-Nov-17	574939	0	0	2346	0	
17-Nov-17	561983	0	0	2235	0	
18-Nov-17	584795	0	0	2371	0	
19-Nov-17	582739	0	0	2357	0	
20-Nov-17	583814	0	0	2573	0	
21-Nov-17	564779	0	0	2058	0	
22-Nov-17	583471	0	0	2229	0	
23-Nov-17	582823	0	0	2310	0	
24-Nov-17	553339	0	0	2345	0	
25-Nov-17	554258	0	0	2412	0	
26-Nov-17	582883	0	0	2252	0	
27-Nov-17	581703	0	0	2250	0	
28-Nov-17	551838	0	0	2320	0	
29-Nov-17	548021	0	0	2220	0	
30-Nov-17	548374	0	0	2283	0	
Total	16983009	0	0	68708	0	

Summary of MONTH DEHYDRATION CHARGES

	Total Quantity of Gas Dehydrated (M3) @ 0.0115022500 Cost per SCM	Stand By Charges @ 50% of the dehydration charges per MO	Penal charges on contractor for less dehydration than 5,00,000 SCMD on daily basis (Rs.)	FUEL GAS (above rated i.e. 13,500m ³ /day, SCM (Rs.))	Total Deductible for Utilities (Rs)	Total Charges (USD)	Service Tax @14%	Search Dhorat Cost @ 0.05	Krish Kalyan Cost @ 0.05	TOTAL DEHYDRATION CHARGES PAYABLE (USD)
Quantity	16983009	0	0	0						
UNIT RATE	0.0115022500	0.00575125	11.4	11.88						
Amount, USD	196153.28	2.00	0	0		196153.28	27461.45	849.37	849.37	225412.44

Net Payable to Party = 225412.44

[Signature]
 TATIPAKA COMPLEX 28/02/2017

YN RAO DGM (P)
 REFINERY-OPERATION
 ONGC-RAJAHMUNDRY

**Sub: Gas Dehydration Charges for the Hired Gas Dehydration Units (GDU) of M/S Deep Industries at TATIPAKA
GCS for the month of DECEMBER 2016.**

Date	Quantity of Gas Dehydrated, SCM	Short fall Qty against minimum Base Dehydration Qty of 5,00,000SCMD		Quantities of Chargeable Utilities provided by ONGC		REMARKS
		Qty attributable to Contractor, SCM	Qty attributable to ONGC, SCM	Consumption of Fuel gas in SCM	Qty of Fuel gas beyond Rated consumption Lo .3500m3per day	
1-Dec-16	538851	0	0	2203	0	
2-Dec-16	535680	0	0	2328	0	
3-Dec-16	531371	0	0	2201	0	
4-Dec-16	531062	0	0	2243	0	
5-Dec-16	539435	0	0	2138	0	
6-Dec-16	566913	0	0	2133	0	
7-Dec-16	566691	0	0	2188	0	
8-Dec-16	550983	0	0	2122	0	
9-Dec-16	540778	0	0	2246	0	
10-Dec-16	538665	0	0	2203	0	
11-Dec-16	611438	0	0	2228	0	
12-Dec-16	528604	0	0	2286	0	
13-Dec-16	621028	0	0	2377	0	
14-Dec-16	524060	0	0	2333	0	
15-Dec-16	532881	0	0	2339	0	
16-Dec-16	531414	0	0	2332	0	
17-Dec-16	605552	0	0	2609	0	
18-Dec-16	538506	0	0	2123	0	
19-Dec-16	533259	0	0	2654	0	
20-Dec-16	543118	0	0	2017	0	
21-Dec-16	544885	0	0	1914	0	
22-Dec-16	541924	0	0	1892	0	
23-Dec-16	539801	0	0	1827	0	
24-Dec-16	533051	0	0	1799	0	
25-Dec-16	542815	0	0	1886	0	
26-Dec-16	533167	0	0	1933	0	
27-Dec-16	535543	0	0	2065	0	
28-Dec-16	632069	0	0	1989	0	
29-Dec-16	524252	0	0	2065	0	
30-Dec-16	529096	0	0	2049	0	
31-Dec-16	625922	0	0	2003	0	
Total	16641627	0	0	63560	0	

Calculation of MONTH DEHYDRATION CHARGES

	Total Quantity of Gas Dehydrated (M3) @ 0.0115322609 Cents per scfm	Stand By Charges @ 50% of the dehydration charges per M3	Penal charges on contractor for less dehydration than 5,00,000 SCMD on daily basis (Rs.)	FUEL GAS (above rated La.13,500m ³), SCM (Rs.)	Total Deductible for (USD)	Total Charges (USD)	Service Tax @14%	Swacch Bharat Cess @ 0.5%	Krishi Kalyan Cess @ 0.5%	Total Tax Component	TOTAL DEHYDRATION CHARGES PAYABLE (USD)
Quantity	15541527	0	0	0							
UNIT RATE	0.0115322609	0.005776130	11.60	11.60							
Amount USD	192247.26	0.00	0	0		192247.26	26914.62	961.24	961.24	28337.09	221034.35

Net Payable to Party = 221034.35


 UC-TPK COMPLEX 28/02/2017

YN RAO DGM (P)
 REFINERY-OPERATION
 ONGC-RAJAHMUNDRY

Statement of MONTH DEHYDRATION CHARGES

	Total Quantity of Gas Dehydrated (M3) @ 0.0115522609 Cents per SCM	Stand By Charges @ 50% of the dehydration charges per.M3	Penal charges on contractor for less dehydration than 5,00,000 SCMD on daily basis (Rs.)	FUEL GAS (above rated i.e. 2,500m3), SCM (Rs.)	Total Deductible for Utilities (₹)	Total Charges (USD)	Service Tax @14%	Swachh Bharat Cess @ 0.5%	Krishi Kalyan Cess @ 0.5%	Total Tax Components	TOTAL DEHYDRATION CHARGES PAYABLE (USD)
Quantity	15973282	0	0	0							
UNIT RATE	0.0115522609	0.005776130	11.00	11.00							
Amount, USD	184527.52	0.00	0	0		134527.52	25833.85	922.64	922.64	27679.13	212206.85

Net Payable to Party = 212206.85

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TPK COMPLEX 28/02/2017

YN RAO DGM (P)
REFINERY OPERATION
ONGC-RAJAHMUNDRY

Gas Dehydration Charges for the Hired Gas Dehydration Units (GDU) of M/S Deep Industries at TATIPAKA GCS for the month of JANUARY-2017.

Date	Quantity of Gas Dehydrated, SCM	Short fall Qty against minimum Base Dehydration Qty of 5,00,000SCMD		Quantities of Chargeable Utilities provided by ONGC		REMARKS
		Qty attributable to Contractor, SCM	Qty attributable to ONGC, SCM	Consumption of Fuel gas in SCM	Qty of Fuel gas beyond Rated consumption i.e .3600m3per day	
1-Jan-17	522571	0	0	1912	0	
2-Jan-17	519020	0	0	1881	0	
3-Jan-17	523848	0	0	1953	0	
4-Jan-17	525934	0	0	2099	0	
5-Jan-17	521171	0	0	2145	0	
6-Jan-17	522671	0	0	1968	0	
7-Jan-17	524286	0	0	1984	0	
8-Jan-17	517062	0	0	1976	0	
9-Jan-17	512942	0	0	1949	0	
10-Jan-17	514881	0	0	1875	0	
11-Jan-17	512261	0	0	1971	0	
12-Jan-17	510822	0	0	1868	0	
13-Jan-17	513240	0	0	1869	0	
14-Jan-17	509485	0	0	1850	0	
15-Jan-17	508368	0	0	2029	0	
16-Jan-17	511740	0	0	2038	0	
17-Jan-17	513139	0	0	1957	0	
18-Jan-17	511414	0	0	1984	0	
19-Jan-17	512031	0	0	1913	0	
20-Jan-17	509304	0	0	1890	0	
21-Jan-17	505370	0	0	1981	0	
22-Jan-17	514912	0	0	1938	0	
23-Jan-17	507340	0	0	1880	0	
24-Jan-17	520714	0	0	1990	0	
25-Jan-17	501094	0	0	1960	0	
26-Jan-17	524579	0	0	1965	0	
27-Jan-17	519730	0	0	2016	0	
28-Jan-17	517867	0	0	1977	0	
29-Jan-17	513612	0	0	1838	0	
30-Jan-17	516539	0	0	1970	0	
31-Jan-17	514554	0	0	2002	0	
Total	16973282	0	0	60891	0	

Bill of MONTH DEHYDRATION CHARGES - FEBRUARY-2017

	Total Quantity of Gas Dehydrated (M3) @ 0.0115622609 Cents per ccm	Share By Charges @ 50% of the dehydration charges per M3	Penal charges (if contractor for less dehydration than 6,00,000 SCMD on daily basis (Rs))	FULL GAS (actual billed @ 1,600/m3) SCMD (Rs)	Total Deductions for Utilities (%)	TOTAL FINIGAS (USD)	Service Tax @ 12%	Swachh Bharat Cess @ 3%	Health & Education Cess @ 3%	Total Tax Components	TOTAL DEHYDRATION CHARGES PAYABLE (USD)	AMOUNT TO BE WITH HELD ON ACCOUNT OF NO IMPARTING MVT TRAINING TO EMPLOYEES (Rs.)
Quantity	14162668	33036	0	0								11
NET RATE	0.0115622609	0.006776130	11.60	11.60								21000
Amount, USD	163891.69	196.44	0	0		163887.02	22044.18	819.44	819.44	24503.05	188470.07	231000

Net Payable to Party = 188470.07

Jal
 INC. TRIP COMPLEX 05/04/2017
 H. A. O DSM (P)
 REFINERY-OPERATION
 ONGO-RAJAHMUNDRY

**Dehydration Charges for the Hired Gas Dehydration Units (GDU) of M/S Deep Industries at
TATIPAKA GCS for the month of FEBRUARY 2017.**

Date	Quantity of Gas Dehydrated, SCM	Short fall Qty against minimum Base Dehydration Qty of 5,00,000SCMD		Quantities of Chargeable Utilities provided by ONGC		REMARKS
		Qty attributable to Contractor, SCM	Qty attributable to ONGC, SCM	Consumption of Fuel gas in SCM	Qty of Fuel gas beyond Rated consumption i.e. 3500m ³ /d	
1-Feb-17	614437	0	0	1931	0	
2-Feb-17	612289	0	0	1964	0	
3-Feb-17	611682	0	0	2078	0	
4-Feb-17	606268	0	0	2206	0	
5-Feb-17	609402	0	0	2146	0	
6-Feb-17	613301	0	0	2137	0	
7-Feb-17	611603	0	0	2163	0	
8-Feb-17	614216	0	0	2166	0	
9-Feb-17	606741	0	0	2115	0	
10-Feb-17	606200	0	0	2143	0	
11-Feb-17	607049	0	0	2223	0	
12-Feb-17	607333	0	0	2196	0	
13-Feb-17	610737	0	0	2167	0	
14-Feb-17	611866	0	0	2222	0	
16-Feb-17	607130	0	0	2175	0	
16-Feb-17	602340	0	0	2263	0	
17-Feb-17	612841	0	0	2223	0	
18-Feb-17	604844	0	0	2388	0	
19-Feb-17	606600	0	0	2260	0	
20-Feb-17	495167	0	4843	2269	0	
21-Feb-17	489286	0	10716	2277	0	
22-Feb-17	488694	0	11306	2328	0	
23-Feb-17	608236	0	0	2307	0	
24-Feb-17	603503	0	0	2341	0	
25-Feb-17	609866	0	0	2326	0	
26-Feb-17	605963	0	0	2397	0	
27-Feb-17	493029	0	6971	2266	0	
28-Feb-17	604485	0	0	2268	0	
Total	14169658	0	33836	61831	0	

Dehydration Charges for the Hired Gas Dehydration Units (GDU) of M/S Deep Industries at TATIPAKA GCS for the month of MARCH-2017.

Date	Quantity of Gas Dehydrated, SCM	Short fall Qty against minimum Base Dehydration Qty of 5,00,000SCMD		Quantities of Chargeable Utilities provided by ONGC		REMARKS
		Qty attributable to Contractor, SCM	Qty attributable to ONGC, SCM	Consumption of Fuel gas in SCM	Qty of Fuel gas beyond Rated consumption i.e .3500m3per day	
1-Mar-17	479022	0	20978	2267	0	
2-Mar-17	490742	0	9258	2301	0	
3-Mar-17	491996	0	8004	2260	0	
4-Mar-17	489657	0	10343	2270	0	
5-Mar-17	489474	0	10528	2310	0	
6-Mar-17	491570	0	8430	2191	0	
7-Mar-17	482977	0	17023	1987	0	
8-Mar-17	481194	0	18808	2031	0	
9-Mar-17	480596	0	19404	1972	0	
10-Mar-17	480437	0	19583	1956	0	
11-Mar-17	482251	0	17749	2002	0	
12-Mar-17	480478	0	19522	2044	0	
13-Mar-17	480301	0	19699	2057	0	
14-Mar-17	479570	0	20430	2045	0	
15-Mar-17	478654	0	21348	1987	0	
16-Mar-17	478984	0	21016	2095	0	
17-Mar-17	477729	0	22271	2016	0	
18-Mar-17	478281	0	21719	2147	0	
19-Mar-17	478910	0	21090	2085	0	
20-Mar-17	478517	0	21483	2096	0	
21-Mar-17	476022	0	23978	2063	0	
22-Mar-17	472550	0	27450	2050	0	
23-Mar-17	485154	0	31846	2085	0	
24-Mar-17	465817	0	34183	2065	0	
25-Mar-17	474433	0	25667	2113	0	
26-Mar-17	488540	0	31360	2417	0	
27-Mar-17	457016	0	42984	2333	0	
28-Mar-17	456289	0	43711	2129	0	
29-Mar-17	453544	0	46456	2285	0	
30-Mar-17	455380	0	44620	2185	0	
31-Mar-17	458859	0	41141	2080	0	
Total	14758044	0	741958	65924	0	

Calculation of MONTH DEHYDRATION CHARGES- MARCH-2017

	Total Quantity of Gas Dehydrated (M3) @ 0.0118622609 Cents per scm	Stand By Charges @ 60% of the dehydration charges per M3	Penal charges on contractor for less dehydration than 5,00,000 SCMD on daily basis (Rs.)	FUEL GAS (above rated 143,500m3). SCM (Rs.)	Total Deductible for Utilities (X)	Total Charges (USD)	Service Tax @14%	Swacch Bharat Cess @ 0.5%	Krishi Kalyan Cess @ 0.5%	Total Tax Component	TOTAL DEHYDRATION CHARGES PAYABLE (USD)
Quantity	14758044	741956	0	0							
UNIT RATE	0.0118622609	0.005776130	11.60	11.60							
Amount USD	170488.77	4286.63	0	0		174774.41	24468.42	873.87	873.87	26216.16	200990.57

Net Payable to Party = 200990.57

[Signature]
 INC-TPK COMPLEX 9/105/2017

YN P&O DGM (P)
 REFINERY OPERATION
 ONGC-RAJAHMUNDRY

MANIFEST FOR HAZARDOUS AND OTHER WASTE

1.	Sender's name and mailing address (including Phone No. and e-mail)	M. GONRISANKAR, GM (M) COR. NO. 42018. MOB: 94490164974 gonrisankar@mongc.com (SPIN) 645.
2.	Sender's authorisation No.	
3.	Manifest Document No.	
4.	Transporter's name and address: (including Phone No. and e-mail)	
5.	Type of vehicle	(Truck/Tanker/Special Vehicle)
6.	Transporter's registration No.	AP-37-TF-3241
7.	Vehicle registration No.	
8.	Receiver's name and mailing address (including Phone No. and e-mail)	
9.	Receiver's authorisation No.	
10.	Waste description	Spent oil.
11.	Total quantity No. of Containers 1.8 m ³ or MT 9 Nos. Barrels.
12.	Physical form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Slurry/Liquid)
13.	Special handling instructions and additional information	Use hand gloves while handling.
14.	Sender's Certificate	I hereby declare that the contents of the consignment are fully and accurately described above by proper shipping name and are categorised, packed, marked, and labelled, and are in all respects in proper conditions for transport by road according to applicable national government regulations.
Name and stamp: M. GONRISANKAR, GM (M)		Signature: <i>[Signature]</i>
		Month: 2 Day: 4 Year: 2022
15.	Transporter acknowledgement of receipt of Wastes	
Name and stamp:		Signature:
		Month: Day: Year:
16.	Receiver's certification for receipt of hazardous and other waste	
Name and stamp: Jt Asst (MM) ONGC, TELM: 21400		Signature: <i>[Signature]</i>
		Month: 2 Day: 5 Year: 2022

29/4/2022

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Annex - 8



Engineering Services
OIL AND NATURAL GAS CORPORATION LTD

Rajahmundry Asset, S-A-14, Godavari Bhavan, Base Complex
Rajahmundry, A.P-533106 Telephone No: 0883-2494431, Fax No: 0883-2427788

File No RA/ES/PG/KSP Scaline/2022 /04

Date: 29.04.2022

From: Ajay Kumar Kotha, GM (E&T), Project Coordinator, I/c Project Group, Engg Services.

✓ To: Sh PJ Prasada Rao, GM(P) - Installation Manager - Kesanapalli GOS(W), Surface Team

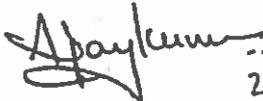
Sub: Completion of the project - reg

Work- "Design, Procurement, Transport, Supply and Laying of Subsea pipeline of 1.5 Kms along with the diffuser system at Kesanapalli (W) on LSTK basis for disposal of treated water from Kesanapalli ETP" - reg.

The subject project was awarded to M/s Hydrotech Systems Pvt Ltd on 21.06.2021 with a scheduled completion date of 20.06.2022 (i.e. 365 days from the date of NoA). The project was completed successfully on 14th March 2022 and subsequently the additional work pertaining to the positive change order i.e. laying of onshore HDPE pipeline of length 350mtrs (appx) was also completed on 25th March 2022.

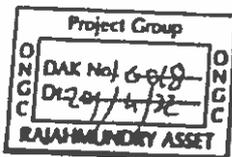
This is for your information.

Regards,


29/4/22
(Kotha Ajay Kumar)

Copy to:

1. GGM - Head Engg Services.
2. GGM - Surface Manager.
3. CGM(P) - Area 1 Manager.
4. GM(Civil) - LM(Works).











April 2021 to 66
 May 2021
 Annex -10.

ONGC EASTERN OFFSHORE ASSET					
ODALAREVU ONSHORE TERMINAL					
EFFLUENT INJECTION WATER APRIL 2021					
DATE	pH	Salinity	TDS	TSS	O&G
01/04/2021	6.7	19890	20320	70	9
02/04/2021	7.1	19305	19641	62	8
03/04/2021	6.7	19890	21660	60	8
04/04/2021	6.7	18740	20990	62	9
05/04/2021	6.7	19890	21600	63	9
06/04/2021	6.7	19890	21660	60	8
07/04/2021	6.8	19305	21980	63	9
08/04/2021	6.7	19890	21620	60	9
09/04/2021	6.7	19890	21600	63	9
10/04/2021	6.7	19890	21600	63	9
11/04/2021	6.7	18740	20650	52	8
12/04/2021	6.7	19890	20690	54	8
13/04/2021	6.7	20475	22120	55	8
14/04/2021	6.7	19013	19517	60	8
15/04/2021	6.8	18720	19308	82	9
16/04/2021	6.7	19890	20460	80	8
17/04/2021	6.7	20475	22120	55	8
18/04/2021	6.9	19890	20400	48	9
19/04/2021	7.0	20183	20572	60	8
20/04/2021	7.1	21938	20398	67	9
21/04/2021	7.1	19305	19641	62	8
22/04/2021	7.1	19890	21600	64	9
23/04/2021	7.0	17550	18415	65	9
24/04/2021	7.0	17550	18415	65	9
25/04/2021	7.0	19598	19982	66	8
26/04/2021	6.9	17550	18415	67	8
27/04/2021	7.0	20183	20618	69	8
28/04/2021	7.0	19305	19834	67	9
29/04/2021	7.0	19890	20481	64	8
30/04/2021	7.0	19305	19896	67	8

Rajakane.

Ann.

Installation Manager

ONGC EASTERN OFFSHORE ASSET					
ODALAREVU ONSHORE TERMINAL					
EFFLUENT INJECTION WATER APRIL 2021					
DATE	pH	Salinity	TDS	TSS	O&G
01/04/2021	6.7	19890	20320	70	9
02/04/2021	7.1	19305	19641	62	8
03/04/2021	6.7	19890	21660	60	8
04/04/2021	6.7	18740	20990	62	9
05/04/2021	6.7	19890	21600	63	9
06/04/2021	6.7	19890	21660	60	8
07/04/2021	6.8	19305	21980	63	9
08/04/2021	6.7	19890	21620	60	9
09/04/2021	6.7	19890	21600	63	9
10/04/2021	6.7	19890	21600	63	9
11/04/2021	6.7	18740	20650	52	8
12/04/2021	6.7	19890	20690	54	8
13/04/2021	6.7	20475	22120	55	8
14/04/2021	6.7	19013	19517	60	8
15/04/2021	6.8	18720	19308	82	9
16/04/2021	6.7	19890	20460	80	8
17/04/2021	6.7	20475	22120	55	8
18/04/2021	6.9	19890	20400	48	9
19/04/2021	7.0	20183	20572	60	8
20/04/2021	7.1	21938	20398	67	9
21/04/2021	7.1	19305	19641	62	8
22/04/2021	7.1	19890	21600	64	9
23/04/2021	7.0	17550	18415	65	9
24/04/2021	7.0	17550	18415	65	9
25/04/2021	7.0	19598	19982	66	8
26/04/2021	6.9	17550	18415	67	8
27/04/2021	7.0	20183	20613	69	8
28/04/2021	7.0	19305	19834	67	9
29/04/2021	7.0	19890	20481	64	8
30/04/2021	7.0	19305	19896	67	8

Rajasthan.

Am.

Installation Manager

ONGC EASTERN OFFSHORE ASSET					
ODALAREVU ONSHORE TERMINAL					
EFFLUENT INJECTION WATER MAY 2021					
DATE	pH	Salinity	TDS	TSS	O&G
01/05/2021	7.0	19305	19850	67	9
02/05/2021	7.0	19305	19903	62	9
03/05/2021	7.0	19305	19896	65	9
04/05/2021	7.0	18720	19163	85	8
05/05/2021	7.0	19305	21980	60	9
06/05/2021	6.7	18740	20650	52	8
07/05/2021	7.0	19305	19896	65	9
08/05/2021	7.0	17550	18415	65	9
09/05/2021	6.7	18740	20650	52	8
10/05/2021	7.0	17550	18415	65	9
11/05/2021	7.0	20183	20572	60	8
12/05/2021	6.9	17550	18415	67	8
13/05/2021	7.0	17550	18415	65	9
14/05/2021	6.9	19890	20400	47	9
15/05/2021	7.0	20183	20613	69	8
16/05/2021	7.0	19305	19903	62	9
17/05/2021	7.0	19305	21980	60	9
18/05/2021	6.8	18720	19606	60	9
19/05/2021	6.7	18740	20650	52	8
20/05/2021	6.7	20475	22120	55	8
21/05/2021	7.0	19305	19834	67	9
22/05/2021	6.6	18135	18882	62	9
23/05/2021	6.7	16965	17780	60	8
24/05/2021	6.5	17550	18349	60	8
25/05/2021	7.0	19305	19834	67	9
26/05/2021	6.7	18740	20650	52	8
27/05/2021	6.7	18740	20650	52	8
28/05/2021	6.8	18740	20450	52	8
29/05/2021	6.8	18740	20300	55	8
30/05/2021	6.8	18740	20600	54	8
31/05/2021	6.8	18740	20700	55	8

Pajarkare

Amu
Installation Manager

ONGC EASTERN OFFSHORE ASSET					
ODALAREVU ONSHORE TERMINAL					
EFFLUENT INJECTION WATER JUNE 2021					
DATE	pH	Salinity	TDS	TSS	O&G
01/06/2021	6.7	18740	20800	56	8
02/06/2021	6.7	18740	20720	58	9
03/06/2021	6.7	18740	20850	62	8
04/06/2021	6.7	19305	21500	70	9
05/06/2021	6.7	18740	20650	52	9
06/06/2021	6.7	18740	20850	62	8
07/06/2021	6.6	19890	20990	62	9
08/06/2021	6.5	17550	18349	60	8
09/06/2021	6.7	18740	20850	62	8
10/06/2021	6.8	19890	21000	62	9
11/06/2021	6.9	19890	20500	58	9
12/06/2021	6.6	18740	20650	52	9
13/06/2021	6.5	18740	20440	60	9
14/06/2021	6.5	19890	20990	62	9
15/06/2021	6.5	18740	20440	60	9
16/06/2021	6.5	18740	20440	61	9
17/06/2021	6.5	19598	19925	59	8
18/06/2021	6.6	19890	20270	62	9
19/06/2021	6.7	20475	20922	65	8
20/06/2021	6.8	18740	20680	64	9
21/06/2021	6.5	20183	20725	64	9
22/06/2021	6.1	19890	21650	72	9
23/06/2021	6.0	18740	21000	75	9
24/06/2021	5.8	21060	22720	70	9
25/06/2021	5.6	18740	22150	72	9
26/06/2021	5.6	18740	21600	76	9
27/06/2021	5.5	19890	21300	75	9
28/06/2021	5.6	18740	21600	76	9
29/06/2021	5.7	18630	20990	74	9
30/06/2021	5.7	18740	22100	76	9

Rajakau

Amr
Installation Manager

ONGC EASTERN OFFSHORE ASSET					
ODALAREVU ONSHORE TERMINAL					
EFFLUENT INJECTION WATER JULY 2021					
DATE	pH	Salinity	TDS	TSS	O&G
01/07/2021	5.8	19890	22140	76	8
02/07/2021	5.8	19890	22140	76	8
03/07/2021	6.0	19890	21680	72	9
04/07/2021	6.1	18740	21540	70	8
05/07/2021	6.0	19890	21800	68	8
06/07/2021	6.2	20475	22700	60	8
07/07/2021	6.1	20183	22993	60	8
08/07/2021	6.1	20183	22524	62	9
09/07/2021	5.9	19890	22140	74	8
10/07/2021	6.0	19890	21599	77	8
11/07/2021	6.0	20183	22524	62	9
12/07/2021	6.0	18740	22050	69	8
13/07/2021	6.0	19890	22140	64	9
14/07/2021	6.2	20183	22993	70	9
15/07/2021	6.7	19890	20667	68	8
16/07/2021	6.7	18720	21008	69	8
17/07/2021	6.7	18720	21008	69	8
18/07/2021	6.7	18720	21008	69	8
19/07/2021	6.5	19890	21170	65	8
20/07/2021	6.7	18720	21008	70	8
21/07/2021	6.7	18720	21008	70	8
22/07/2021	6.7	18720	21008	70	8
23/07/2021	6.8	19890	21075	68	8
24/07/2021	7.0	19305	20175	70	8
25/07/2021	7.0	19305	20175	70	8
26/07/2021	7.0	19305	20175	70	8
27/07/2021	7.0	19305	20175	70	8
28/07/2021	5.6	19890	20425	60	8
29/07/2021	5.1	19800	20525	58	8
30/07/2021	5.4	20475	24599	75	9
31/07/2021	5.4	20475	24599	75	9

Signature

Signature
Installation Manager

ONGC EASTERN OFFSHORE ASSET					
ODALAREVU ONSHORE TERMINAL					
EFFLUENT INJECTION WATER AUGUST 2021					
DATE	pH	Salinity	TDS	TSS	O&G
01/08/2021	6.1	21060	22184	61	8
02/08/2021	5.0	22230	23332	68	8
03/08/2021	5.0	20475	21577	90	9
04/08/2021	5.4	20475	21577	84	8
05/08/2021	5.2	20475	21409	49	9
06/08/2021	5.0	21060	21994	59	8
07/08/2021	4.4	20475	21409	38	8
08/08/2021	4.6	20475	21409	47	8
09/08/2021	4.5	20475	21409	51	8
10/08/2021	4.7	21060	21994	44	9
11/08/2021	4.8	21060	21994	68	8
12/08/2021	4.9	21645	22579	76	8
13/08/2021	4.8	22815	23833	87	9
14/08/2021	4.6	23400	24418	84	9
15/08/2021	4.6	23400	24418	95	9
16/08/2021	4.8	22230	23248	91	8
17/08/2021	5.2	23985	24583	54	8
18/08/2021	5.2	24570	25166	47	9
19/08/2021	5.7	24278	24947	46	9
20/08/2021	5.7	23400	24069	48	8
21/08/2021	5.0	22230	22798	50	8
22/08/2021	5.0	20475	21058	54	9
23/08/2021	5.0	20183	20766	50	8
24/08/2021	5.0	20475	21058	58	8
25/08/2021	5.2	24570	25166	47	9
26/08/2021	5.0	20183	20766	48	9
27/08/2021	5.0	20475	21058	50	8
28/08/2021	5.0	20475	21058	57	9
29/08/2021	5.0	20475	21058	58	8
30/08/2021	5.0	20183	20766	50	8
31/08/2021	5.0	20475	21058	54	9

Rajathane

Abm.

Installation Manager

ONGC EASTERN OFFSHORE ASSET					
ODALAREVU ONSHORE TERMINAL					
EFFLUENT INJECTION WATER - SEPTEMBER 2021					
DATE	pH	Salinity	TDS	TSS	O&G
01/09/2021	5.0	20475	21058	57	9
02/09/2021	5.7	23400	24069	48	8
03/09/2021	5.2	24570	25166	47	9
04/09/2021	5.0	20475	21058	58	8
05/09/2021	5.0	19598	20250	52	9
06/09/2021	5.0	20475	21058	54	9
07/09/2021	6.1	20475	21058	57	9
08/09/2021	5.7	19890	19752	75	9
09/09/2021	6.0	24570	25166	47	9
10/09/2021	6.2	13455	14412	52	8
11/09/2021	6.3	19890	21080	45	9
12/09/2021	6.3	19598	20524	68	9
13/09/2021	6.3	19598	20521	56	8
14/09/2021	6.2	19305	20386	62	9
15/09/2021	6.2	20475	21058	54	9
16/09/2021	6.1	24570	25166	47	9
17/09/2021	5.7	23400	24069	48	8
18/09/2021	6.2	19455	20412	52	8
19/09/2021	6.3	19305	20465	55	9
20/09/2021	6.2	19013	20170	50	9
21/09/2021	6.2	19305	20460	48	8
22/09/2021	6.1	19598	20800	50	9
23/09/2021	6.1	19013	20170	52	9
24/09/2021	6.2	20475	21058	54	9
25/09/2021	5.9	18135	19150	46	8
26/09/2021	6.0	17550	18500	45	9
27/09/2021	5.9	17550	18400	48	9
28/09/2021	5.9	17210	18255	50	9
29/09/2021	5.7	19305	20460	48	8
30/09/2021	5.9	17550	18400	48	9

Prajat Kumar

Amu

Installation Manager

ONGC EASTERN OFFSHORE ASSET					
ODALAREVU ONSHORE TERMINAL					
EFFLUENT INJECTION WATER - OCTOBER 2021					
DATE	pH	Salinity	TDS	TSS	O&G
01/10/2021	5.8	17550	18500	45	9
02/10/2021	5.9	19013	20170	52	9
03/10/2021	5.8	17550	18500	45	9
04/10/2021	5.8	19013	20170	52	9
05/10/2021	5.7	18720	19460	42	9
06/10/2021	5.7	19305	20460	48	8
07/10/2021	5.9	17550	18400	48	9
08/10/2021	5.8	19013	20170	52	9
09/10/2021	5.8	17550	18500	45	9
10/10/2021	5.8	16965	17928	49	9
11/10/2021	5.7	16673	17636	51	8
12/10/2021	5.8	17550	18240	40	9
13/10/2021	5.7	19305	20460	48	8
14/10/2021	5.8	17550	18500	45	9
15/10/2021	5.7	17550	18600	50	9
16/10/2021	5.7	18720	19460	42	9
17/10/2021	5.8	17550	18240	40	9
18/10/2021	5.9	17550	18400	48	9
19/10/2021	5.8	19013	20170	52	9
20/10/2021	5.8	17550	18240	40	9
21/10/2021	5.9	14625	15210	45	8
22/10/2021	5.8	17550	18740	40	9
23/10/2021	5.8	14625	15520	40	7
24/10/2021	5.9	14040	15220	35	6
25/10/2021	6.0	14040	14613	37	7
26/10/2021	6.4	13748	14321	20	5
27/10/2021	6.9	14333	14884	13	5
28/10/2021	6.8	19305	20005	69	5
29/10/2021	6.8	18720	19406	64	5
30/10/2021	6.9	15210	15779	14	6
31/10/2021	7.0	14918	15537	12	6

Rafarham

Am

Installation Manager

ONGC EASTERN OFFSHORE ASSET					
ODALAREVU ONSHORE TERMINAL					
EFFLUENT INJECTION WATER - NOVEMBER 2021					
DATE	pH	Salinity	TDS	TSS	O&G
01/11/2021	5.7	18720	19550	68	8
02/11/2021	5.8	20768	21900	82	8
03/11/2021	5.7	18720	19550	68	9
04/11/2021	5.7	20768	21900	82	9
05/11/2021	5.9	19840	20940	70	9
06/11/2021	5.9	19890	21040	78	9
07/11/2021	5.8	18720	19850	78	8
08/11/2021	5.7	20768	21900	82	8
09/11/2021	5.7	18720	19550	68	8
10/11/2021	5.8	18135	18783	70	8
11/11/2021	5.8	17550	18282	71	9
12/11/2021	5.9	19840	20460	84	8
13/11/2021	5.9	19890	21040	78	9
14/11/2021	5.7	18720	19550	68	8
15/11/2021	5.8	18740	19600	70	9
16/11/2021	5.9	19840	20940	70	8
17/11/2021	5.9	19840	20460	84	8
18/11/2021	5.8	18720	19850	78	8
19/11/2021	5.7	20768	21900	82	8
20/11/2021	5.9	19840	20460	84	9
21/11/2021	5.7	18720	19550	68	9
22/11/2021	5.8	18135	18783	70	9
23/11/2021	5.8	17550	18282	71	8
24/11/2021	5.9	19840	20460	84	8
25/11/2021	5.9	19890	21040	78	9
26/11/2021	5.7	18720	19550	68	9
27/11/2021	5.8	18740	19600	70	8
28/11/2021	5.9	19840	20940	70	9
29/11/2021	5.9	19840	20460	84	8
30/11/2021	5.8	18720	19850	78	8

Rajasthane

Amu
Installation Manager

ONGC EASTERN OFFSHORE ASSET					
ODALAREVU ONSHORE TERMINAL					
EFFLUENT INJECTION WATER - DECEMBER 2021					
DATE	pH	Salinity	TDS	TSS	O&G
01/12/2021	6.8	17258	18300	40	8
02/12/2021	6.3	17550	18940	45	9
03/12/2021	6.3	17258	18530	50	9
04/12/2021	6.8	17258	18300	40	8
05/12/2021	6.1	17843	18935	47	8
06/12/2021	6.1	16673	17866	50	9
07/12/2021	6.3	17258	18530	50	9
08/12/2021	6.3	17258	18530	50	9
09/12/2021	6.1	17843	18935	47	8
10/12/2021	6.7	14040	15220	40	9
11/12/2021	6.3	17258	18530	50	9
12/12/2021	6.1	17843	18935	47	8
13/12/2021	6.1	17843	18935	47	8
14/12/2021	6.3	17550	18940	45	9
15/12/2021	6.3	17550	18850	47	9
16/12/2021	6.4	17550	18680	48	9
17/12/2021	6.4	17550	18680	48	9
18/12/2021	6.4	17550	18620	46	9
19/12/2021	6.2	17550	18890	40	9
20/12/2021	6.3	17258	18490	35	9
21/12/2021	6.1	17550	18820	38	9
22/12/2021	6.4	17550	18834	30	9
23/12/2021	6.4	17843	18329	35	8
24/12/2021	6.2	18720	19502	51	8
25/12/2021	6.2	25155	26677	38	9
26/12/2021	6.2	25740	25420	25	9
27/12/2021	6.2	23985	23680	28	9
28/12/2021	6.2	23400	24296	32	8
29/12/2021	6.2	22815	23795	34	8
30/12/2021	6.2	22230	23232	38	8
31/12/2021	6.2	21645	22753	41	9

Rejath Kumar

Amu

Installation Manager

ONGC EASTERN OFFSHORE ASSET					
ODALAREVU ONSHORE TERMINAL					
EFFLUENT INJECTION WATER - JANUARY 2022					
DATE	pH	Salinity	TDS	TSS	O&G
01/01/2022	6.2	22230	23444	38	8
02/01/2022	6.2	22815	23945	36	9
03/01/2022	6.6	22230	23276	37	8
04/01/2022	6.2	22230	23444	38	8
05/01/2022	6.4	21938	23201	40	9
06/01/2022	6.5	22230	23444	42	8
07/01/2022	6.5	22230	23444	42	8
08/01/2022	6.8	22230	23439	48	8
09/01/2022	6.9	21938	23072	42	8
10/01/2022	6.5	21938	23251	48	8
11/01/2022	7.0	21528	22373	55	8
12/01/2022	6.2	22230	23444	45	9
13/01/2022	6.8	14625	15935	42	9
14/01/2022	7.1	15210	16480	42	9
15/01/2022	7.0	14918	16188	39	9
16/01/2022	7.0	16088	17336	45	8
17/01/2022	6.9	16380	17608	49	9
18/01/2022	6.8	16088	17336	52	8
19/01/2022	6.9	16965	18650	50	9
20/01/2022	6.9	16965	17890	75	8
21/01/2022	7.0	16965	18650	61	9
22/01/2022	6.4	17258	18344	69	8
23/01/2022	6.3	17258	18360	72	9
24/01/2022	6.4	17550	18200	70	8
25/01/2022	6.5	17550	18871	14	5
26/01/2022	6.4	17258	18940	64	9
27/01/2022	6.9	17258	18940	33	9
28/01/2022	7.0	16673	17689	37	9
29/01/2022	6.1	15503	16700	64	8
30/01/2022	6.1	15210	16414	70	9
31/01/2022	6.2	14918	16080	68	8

Rajathkumar

Abhinav
Installation Manager

ONGC EASTERN OFFSHORE ASSET					
ODALAREVU ONSHORE TERMINAL					
EFFLUENT INJECTION WATER - FEBRUARY 2022					
DATE	pH	Salinity	TDS	TSS	O&G
01/02/2022	6.63	16380	17800	42	9
02/02/2022	6.7	15503	16100	32	9
03/02/2022	6.35	15795	17622	28	9
04/02/2022	6.71	15795	17622	70	9
05/02/2022	6.72	16088	17884	75	9
06/02/2022	6.78	15795	17549	70	9
07/02/2022	6.72	16088	17895	65	8
08/02/2022	6.2	14625	16465	25	7
09/02/2022	6.21	14625	16465	20	7
10/02/2022	6.24	14918	16743	22	8
11/02/2022	6.22	14040	15420	24	9
12/02/2022	6.27	14040	15930	15	9
13/02/2022	6.01	15210	16810	15	9
14/02/2022	6	14040	15640	20	9
15/02/2022	6.02	13748	15379	25	8
16/02/2022	6.18	14040	15890	18	9
17/02/2022	6.18	14040	15890	18	9
18/02/2022	6.06	14333	16333	21	9
19/02/2022	6.1	14040	16124	23	8
20/02/2022	6.13	13455	15539	26	9
21/02/2022	6.09	12870	14870	24	9
22/02/2022	6.13	13455	15377	28	9
23/02/2022	6.23	12870	14708	21	8
24/02/2022	6.03	12870	14708	22	7
25/02/2022	6.1	13162.5	14719	22	6
26/02/2022	6.15	13162.5	14958.5	24	7
27/02/2022	6.09	13455	14554	28	8
28/02/2022	6.1	13455	14846.5	34	6

Rajatharu

Arnu

Installation Manager

ONGC EASTERN OFFSHORE ASSET					
ODALAREVU ONSHORE TERMINAL					
EFFLUENT INJECTION WATER - MARCH 2022					
DATE	pH	Salinity	TDS	TSS	O&G
01/03/2022	6.2	13455	14918	40	7
02/03/2022	6.2	13163	14959	41	6
03/03/2022	6.2	13455	14771	42	7
04/03/2022	6.1	16380	18538	26	5
05/03/2022	6.1	13455	14847	34	6
06/03/2022	6.0	16088	17682	28	7
07/03/2022	6.4	16965	18759	32	6
08/03/2022	5.7	16380	19383	69	8
09/03/2022	5.9	16380	18232	57	8
10/03/2022	5.9	15971	17823	60	7
11/03/2022	5.7	15795	18232	65	8
12/03/2022	5.9	16380	18354	68	8
13/03/2022	6.2	15210	16832	56	7
14/03/2022	6.2	15210	16434	61	9
15/03/2022	6.2	15210	16726	49	8
16/03/2022	5.9	14918	16730	44	9
17/03/2022	5.9	14918	16730	44	9
18/03/2022	6.0	14625	16725	40	7
19/03/2022	6.0	14625	16767	42	8
20/03/2022	6.1	14918	17060	40	9
21/03/2022	6.1	13455	15547	41	8
22/03/2022	5.9	13748	15798	45	9
23/03/2022	5.9	14625	16549	47	9
24/03/2022	5.9	14333	16299	45	9
25/03/2022	5.9	14040	15964	50	9
26/03/2022	6.0	13748	15641	45	9
27/03/2022	5.9	13455	15390	40	9
28/03/2022	5.9	14918	16730	44	9
29/03/2022	5.9	13748	15798	55	9
30/03/2022	6.0	13455	15295	47	9
31/03/2022	6.1	13748	15630	45	9

Kujathane

Amu

Installation Manager

ONGC EASTERN OFFSHORE ASSET					
ODALAREVU ONSHORE TERMINAL					
EFFLUENT INJECTION WATER APRIL 2022					
DATE	pH	Salinity	TDS	TSS	O&G
01/04/2022	6.04	14333	15899	43	9
02/04/2022	6.22	13748	15798	55	9
03/04/2022	6.21	14040	15500	52	8
04/04/2022	6.23	13748	15239	51	7
05/04/2022	6.21	16965	18493	46	8
06/04/2022	6.21	14040	15500	46	9
07/04/2022	6.23	13748	15239	55	8
08/04/2022	6.23	13748	15239	55	8
09/04/2022	6.31	14918	16446	61	9
10/04/2022	6.38	15503	16892	57	8
11/04/2022	6.40	15503	16600	60	9
12/04/2022	6.47	15503	17208	66	9
13/04/2022	6.55	15210	16634	67	8
14/04/2022	6.52	14918	16927	68	9
15/04/2022	6.52	15503	17208	65	8
16/04/2022	6.78	15795	17179	66	8
17/04/2022	6.72	15503	16605	65	9
18/04/2022	6.55	15210	16344	54	8
19/04/2022	6.27	14918	16446	51	9
20/04/2022	6.30	14040	15258	55	9
21/04/2022	6.40	14333	15520	60	9
22/04/2022	6.45	14040	15258	65	9
23/04/2022	6.46	13748	14918	66	9
24/04/2022	6.42	13455	14589	64	8
25/04/2022	5.60	15795	17271	35	8
26/04/2022	5.27	14625	16190	39	8
27/04/2022	6.10	14918	16484	40	9
28/04/2022	6.08	15210	16670	45	8
29/04/2022	6.10	14918	16389	42	9
30/04/2022	6.05	15210	16754	54	9

Lujatharu

Amu

Installation Manager

ONGC EASTERN OFFSHORE ASSET					
ODALAREVU ONSHORE TERMINAL					
EFFLUENT INJECTION WATER MAY 2022					
DATE	pH	Salinity	TDS	TSS	O&G
01/05/2022	6.1	14918	16493	46	9
02/05/2022	6.1	14625	16169	27	8
03/05/2022	6.1	15210	16816	26	9
04/05/2022	6.1	14040	15506	31	9
05/05/2022	6.1	14333	15883	30	9
06/05/2022	6.1	14625	16169	27	8
07/05/2022	6.1	15210	16816	26	9
08/05/2022	6.1	14040	15506	31	8
09/05/2022	6.1	14333	15883	34	9
10/05/2022	6.1	14625	16169	33	8
11/05/2022	6.1	15210	16816	40	9
12/05/2022	6.1	15210	16816	26	9
13/05/2022	6.2	15210	16754	32	9
14/05/2022	6.4	15795	17046	37	8
15/05/2022	6.4	16965	17339	38	8

Perjathar

Ammi

Installation Manager

1/2/2021 to 1/4/2021
 Mex-10

DATE	ETP INLET				ETP OUTLET			
	Ph	TDS(ppm)	TSS(ppm)	O&G(ppm)	Ph	TDS(ppm)	TSS(ppm)	O&G(ppm)
01/02/2021	7.05	20200	130	60	6.90	18200	70	9
02/02/2021	7.06	20531	132	62	7.00	17481	70	8
03/02/2021	7.10	20531	129	60	7.00	17062	65	8
04/02/2021	7.59	17940	52	69	7.42	17850	37	8
05/02/2021	7.62	18020	75	82	7.58	16980	42	9
06/02/2021	7.42	21375	121	76	7.36	16617	70	8
07/02/2021	7.24	20100	135	68	6.94	18300	72	8
08/02/2021	7.18	21976	155	72	6.95	18618	75	9
09/02/2021	7.20	22322	160	70	7.00	18378	70	8
10/02/2021	7.12	20576	140	66	6.96	15914	70	9
11/02/2021	7.03	24800	39	64	7.31	21140	24	9
12/02/2021	7.12	24200	54	72	7.26	21960	32	9
13/02/2021	7.15	23190	60	70	7.05	21232	50	9
14/02/2021	6.92	21299	60	75	7.15	20269	52	9
15/02/2021	6.80	21727	62	77	7.00	20354	55	9
16/02/2021	6.97	21596	60	80	7.05	20269	58	8
17/02/2021	7.00	21245	63	88	6.87	20156	60	9
18/02/2021	7.08	20887	62	90	6.67	19863	62	8
19/02/2021	7.01	21837	63	100	6.67	19894	62	8
20/02/2021	6.80	21737	62	98	6.89	20269	60	8
21/02/2021	7.05	21541	69	98	6.85	19435	60	9
22/02/2021	7.10	21213	71	98	6.90	18861	57	9
23/02/2021	7.01	21837	63	100	7.00	20354	55	9
24/02/2021	7.05	21211	65	98	6.97	20126	58	9
25/02/2021	7.00	21207	67	100	6.95	19487	62	9
26/02/2021	7.02	21116	68	99	6.90	19268	60	9
27/02/2021	7.02	21295	68	99	7.00	19581	62	8
28/02/2021	7.07	21492	70	99	7.00	19863	60	9
01/03/2021	6.97	21280	71	96	7.01	20175	57	8
02/03/2021	7.08	21585	75	92	6.95	19894	64	8
03/03/2021	7.03	21680	76	88	6.97	19950	66	8
04/03/2021	6.80	20712	126	79	6.29	19963	79	14
05/03/2021	6.84	20649	129	79	6.42	20100	76	12
06/03/2021	6.89	19533	137	77	6.76	19798	72	12
07/03/2021	6.82	19248	129	71	6.85	18994	69	12
08/03/2021	6.80	19396	135	72	6.90	19147	65	9
09/03/2021	6.75	19384	139	74	7.02	19078	61	9
10/03/2021	6.97	21280	71	96	7.01	20175	57	8
11/03/2021	6.80	20712	126	79	6.29	19963	79	14
12/03/2021	6.82	19248	129	71	6.85	18994	69	12
13/03/2021	6.89	19533	137	77	6.76	19798	72	12
14/03/2021	6.89	18020	75	82	6.73	16980	42	9
15/03/2021	6.84	19412	139	75	7.02	19078	61	9
16/03/2021	7.01	21837	63	100	7.00	20354	55	9
17/03/2021	7.59	17940	52	69	7.42	17850	37	8
18/03/2021	7.12	24200	54	72	7.26	21960	32	9
19/03/2021	6.80	21727	62	77	7.00	20354	55	9
20/03/2021	7.10	21213	71	98	6.90	18861	57	9
21/03/2021	7.05	21541	69	98	6.85	19435	60	9
22/03/2021	7.59	17940	52	69	7.42	17850	37	8
23/03/2021	7.06	20531	132	62	7.00	17481	70	8
24/03/2021	7.20	22322	160	70	7.00	18378	70	8
25/03/2021	7.14	23100	168	72	6.99	18200	72	8
26/03/2021	6.75	19384	139	74	7.02	19078	61	9
27/03/2021	6.85	21840	128	70	6.82	20354	69	9
28/03/2021	6.90	22300	130	55	7.00	19800	65	9
29/03/2021	6.98	21560	135	62	6.80	20400	68	9
30/03/2021	6.90	22300	140	60	6.75	21520	66	9
31/03/2021	6.90	22300	140	60	6.75	21520	66	9
01/04/2021	6.95	22300	142	62	6.80	22100	62	9
02/04/2021	6.90	22360	140	63	6.75	21980	63	9
03/04/2021	6.95	22520	145	62	6.70	21660	60	8
04/04/2021	6.98	22100	140	60	6.72	20990	62	9
05/04/2021	6.88	22500	142	62	6.70	21600	63	9
06/04/2021	6.95	22520	145	62	6.70	21660	60	8
07/04/2021	6.90	22360	140	63	6.75	21980	63	9
08/04/2021	6.85	22510	145	64	6.72	21620	60	9
09/04/2021	7.14	23100	168	72	6.99	18200	72	8
10/04/2021	6.88	22500	142	62	6.70	21600	63	9
11/04/2021	6.90	23600	135	60	6.66	20650	52	8
12/04/2021	6.88	23500	140	62	6.65	20690	54	8
13/04/2021	6.92	24100	145	66	6.67	22120	55	8
14/04/2021	6.95	22421	150	70	6.70	19517	60	8
15/04/2021	7.04	21878	142	82	6.82	19308	82	9

16/04/2021	7.00	22600	145	80	6.70	20460	80	8
17/04/2021	6.92	24100	145	66	6.67	22120	55	8
18/04/2021	7.02	22400	112	78	6.94	20400	48	9
19/04/2021	7.05	22427	136	66	7.04	20572	60	8
20/04/2021	7.09	22091	125	76	7.00	20400	46	8
21/04/2021	7.02	21872	134	70	7.09	19641	64	9
22/04/2021	7.10	22426	157	63	7.01	21600	63	9
23/04/2021	7.05	22127	127	69	7.00	18978	72	8
24/04/2021	7.05	22127	127	69	7.00	18978	72	8
25/04/2021	7.00	22451	149	74	6.97	19929	64	9
26/04/2021	7.01	22515	147	70	7.03	20327	71	8
27/04/2021	7.03	22807	143	68	7.00	20613	70	9
28/04/2021	7.05	20597	138	70	7.00	20641	70	9
29/04/2021	7.00	22608	147	70	6.89	20995	69	9
30/04/2021	6.99	22215	150	68	7.00	20635	71	9
01/05/2021	7.01	21950	142	71	6.98	19850	67	9
02/05/2021	7.05	22332	148	85	6.97	19903	62	9
03/05/2021	7.05	22304	149	69	7.00	19896	65	9
04/05/2021	7.02	22490	125	82	7.00	19163	85	8
05/05/2021	7.05	22360	137	78	7.03	21980	60	9
06/05/2021	6.90	23600	135	60	6.66	20650	52	8
07/05/2021	7.10	22304	147	65	7.00	19896	65	9
08/05/2021	6.90	23600	135	60	6.98	18415	65	9
09/05/2021	6.85	23654	132	64	6.66	20650	52	8
10/05/2021	7.05	22127	127	69	6.98	18415	65	9
11/05/2021	7.05	22427	136	66	7.0	20572	60	8
12/05/2021	7.01	22515	147	70	6.90	18415	67	8
13/05/2021	7.05	22127	127	69	6.98	18415	65	9
14/05/2021	7.09	22091	125	76	6.94	20400	47	9
15/05/2021	7.03	22807	143	68	6.97	20613	69	8
16/05/2021	7.05	21923	146	82	6.97	19903	62	9
17/05/2021	7.05	22360	137	78	7.03	21980	60	9
18/05/2021	7.01	21837	63	100	6.75	19606	60	9
19/05/2021	6.90	23600	135	60	6.66	20650	52	8
20/05/2021	6.92	24100	145	66	6.67	22120	55	8
21/05/2021	7.05	20597	138	70	7.01	19834	67	9
22/05/2021	6.70	24216	108	67.7	6.60	18882	62	9
23/05/2021	6.80	24885	105	70	6.68	17780	60	8
24/05/2021	6.93	22540	117	70	6.50	18349	60	8
25/05/2021	7.05	20597	138	70	7.01	19834	67	9
26/05/2021	6.90	23600	135	60	6.66	20650	52	8
27/05/2021	6.95	22560	148	67	6.69	20650	52	8
28/05/2021	6.94	22850	158	69	6.76	20450	52	8
29/05/2021	6.56	22400	162	72	6.77	20300	55	8
30/05/2021	6.94	22880	160	68	6.76	20600	54	8
31/05/2021	6.90	22560	164	76	6.75	20700	55	8
01/06/2021	6.92	22560	167	74	6.72	20800	56	8
02/06/2021	6.90	22890	169	75	6.74	20720	58	9
03/06/2021	6.89	22400	170	74	6.65	20850	62	8
04/06/2021	6.80	23800	168	72	6.71	21500	70	9
05/06/2021	6.95	22560	148	67	6.69	20650	52	9
06/06/2021	6.89	22400	170	74	6.65	20850	62	8
07/06/2021	6.90	23150	165	72	6.60	20990	62	9
08/06/2021	6.93	22540	117	70	6.50	18349	60	8
09/06/2021	6.89	22400	170	74	6.65	20850	62	8
10/06/2021	6.90	23150	165	72	6.80	21000	62	9
11/06/2021	6.95	23230	160	75	6.85	20500	58	9
12/06/2021	6.50	22920	125	76	6.60	20650	52	9
13/06/2021	6.50	22560	148	67	6.50	20440	60	9
14/06/2021	6.45	23150	152	72	6.52	20990	62	9
15/06/2021	6.40	22560	140	70	6.50	20440	60	9
16/06/2021	6.81	22067	144	74	6.47	20440	61	9
17/06/2021	6.93	22067	152	78	6.51	19925	59	8
18/06/2021	6.84	22725	154	81	6.62	20270	62	9
19/06/2021	6.80	22163	155	83	6.72	20922	65	8
20/06/2021	6.89	22400	157	82	6.77	20680	64	9
21/06/2021	6.39	22748	152	80	6.52	20725	64	9
22/06/2021	6.10	23100	150	82	6.05	21650	72	9
23/06/2021	6.39	23420	160	80	5.95	21000	75	9
24/06/2021	6.35	23800	145	84	5.80	22720	70	9
25/06/2021	6.40	22900	150	82	5.60	22150	72	9
26/06/2021	6.35	23100	149	80	5.60	21600	76	9
27/06/2021	6.30	22560	140	75	5.50	21300	75	9
28/06/2021	6.25	23520	142	76	5.55	21600	76	9
29/06/2021	6.30	22900	150	78	5.65	20990	74	9
30/06/2021	6.63	24600	144	79	5.70	22100	76	9
01/07/2021	6.60	25100	135	80	5.75	22140	76	8

02/07/2021	6.65	24900	140	70	5.75	22140	76	8
03/07/2021	6.36	24100	165	65	6.02	21680	72	9
04/07/2021	6.40	25100	160	65	6.05	21540	70	8
05/07/2021	6.62	24900	140	66	6.00	21800	68	8
06/07/2021	6.62	24757	144	63	6.16	22700	60	8
07/07/2021	6.62	24389	143	62	6.10	22993	60	8
08/07/2021	6.61	24761	146	63	6.13	22524	62	9
09/07/2021	6.64	25100	138	81	5.92	22140	74	8
10/07/2021	6.62	24648	134	81	5.97	21599	77	8
11/07/2021	6.62	24761	141	72	6.01	22524	62	9
12/07/2021	6.62	24389	141	68	6.01	22050	69	8
13/07/2021	6.50	24720	121	70	6.01	22140	64	9
14/07/2021	6.71	24389	140	58	6.20	22993	70	9
15/07/2021	6.80	23818	135	58	6.65	20667	68	8
16/07/2021	6.78	24409	129	50	6.67	21008	69	8
17/07/2021	6.78	24409	129	50	6.67	21008	69	8
18/07/2021	6.78	24409	129	50	6.67	21008	69	8
19/07/2021	6.23	25000	122	67	6.48	21170	65	8
20/07/2021	6.66	23409	135	50	6.70	21008	70	8
21/07/2021	6.66	23409	135	50	6.70	21008	70	8
22/07/2021	6.66	23409	135	50	6.70	21008	70	8
23/07/2021	6.84	24376	143	54	6.75	21075	68	8
24/07/2021	6.90	23769	146	54	7.01	20175	70	8
25/07/2021	6.90	23769	146	54	7.01	20175	70	8
26/07/2021	6.90	23769	146	54	7.01	20175	70	8
27/07/2021	6.90	23769	146	54	7.01	20175	70	8
28/07/2021	6.79	22740	101	76	5.60	20425	60	8
29/07/2021	6.71	24057	78	98	5.10	20525	58	8
30/07/2021	7.10	26387	101	100	5.41	24599	75	9
31/07/2021	7.10	23769	146	54	5.41	24599	75	9
01/08/2021	6.90	22769	139	49	6.10	22184	61	8
02/08/2021	6.80	25828	112	51	5.00	23332	68	8
03/08/2021	5.89	24596	121	71	5.00	21577	90	9
04/08/2021	6.01	23933	129	75	5.43	21577	84	8
05/08/2021	6.30	23516	160	61	5.17	21409	49	9
06/08/2021	6.03	23933	71	61	4.98	21994	59	8
07/08/2021	6.50	23410	101	31	4.38	21409	38	8
08/08/2021	6.38	23911	84	37	4.62	21409	47	8
09/08/2021	6.35	23348	80	35	4.54	21409	51	8
10/08/2021	6.07	23911	74	41	4.72	21994	44	9
11/08/2021	6.81	23326	112	44	4.78	21994	68	8
12/08/2021	6.72	23911	103	39	4.92	22579	76	8
13/08/2021	6.74	25750	108	47	4.78	23833	87	9
14/08/2021	6.80	25750	111	38	4.57	24418	84	9
15/08/2021	6.99	25165	108	64	4.55	24418	95	9
16/08/2021	6.87	24580	115	71	4.81	23248	91	8
17/08/2021	6.78	25829	60	44	5.15	24583	54	8
18/08/2021	6.65	26436	65	51	5.21	25166	47	9
19/08/2021	6.68	26320	67	59	5.68	24947	46	9
20/08/2021	6.58	25735	69	54	5.70	24069	48	8
21/08/2021	6.10	24047	70	59	5.00	22798	50	8
22/08/2021	6.08	23024	67	55	5.01	21058	54	9
23/08/2021	6.07	22606	68	55	4.99	20766	50	8
24/08/2021	6.20	22887	69	60	4.99	21058	58	8
25/08/2021	6.20	26436	65	51	5.21	25166	47	9
26/08/2021	6.13	22960	70	58	5.00	20766	48	9
27/08/2021	6.17	22876	65	55	4.98	21058	50	8
28/08/2021	6.05	22876	65	55	4.99	21058	57	9
29/08/2021	6.13	22887	71	59	4.99	21058	58	8
30/08/2021	6.20	22960	70	58	4.99	20766	50	8
31/08/2021	6.10	22887	69	60	5.01	21058	54	9
01/09/2021	6.13	24047	70	59	4.99	21058	57	9
02/09/2021	6.08	23024	67	55	5.70	24069	48	8
03/09/2021	6.17	22876	65	55	5.21	25166	47	9
04/09/2021	6.13	22960	75	80	4.99	21058	58	8
05/09/2021	6.10	23349	72	61	5.00	20250	52	9
06/09/2021	6.10	24047	70	59	5.01	21058	54	9
07/09/2021	7.02	22960	70	58	6.13	21058	57	9
08/09/2021	6.84	21650	154	75	5.72	19752	75	9
09/09/2021	6.86	22876	65	55	5.96	25166	47	9
10/09/2021	6.37	16344	69	55	6.20	14412	52	8
11/09/2021	3.64	22800	72	57	6.32	21080	45	9
12/09/2021	6.47	21900	86	67	6.34	20524	68	9
13/09/2021	6.32	21554	82	69	6.27	20521	56	8
14/09/2021	6.28	21335	87	67	6.17	20386	62	9
15/09/2021	6.34	24047	70	59	6.21	21058	54	9
16/09/2021	6.42	22876	65	55	6.10	25166	47	9

17/09/2021	6.10	23024	67	55	5.70	24069	48	8
18/09/2021	6.37	21344	69	55	6.20	20412	52	8
19/09/2021	6.40	21625	82	60	6.25	20465	55	9
20/09/2021	6.35	21040	78	58	6.22	20170	50	9
21/09/2021	6.36	21330	74	52	6.15	20460	48	8
22/09/2021	6.28	21620	80	55	6.07	20800	50	9
23/09/2021	6.30	21900	82	52	6.10	20170	52	9
24/09/2021	6.34	24047	70	59	6.21	21058	54	9
25/09/2021	6.32	20300	70	48	5.94	19150	46	8
26/09/2021	6.25	19550	68	52	6.01	18500	45	9
27/09/2021	5.80	19850	78	54	5.90	18400	48	9
28/09/2021	5.75	18600	76	54	5.85	18255	50	9
29/09/2021	5.80	21040	78	58	5.70	20460	48	8
30/09/2021	5.80	19850	78	54	5.90	18400	48	9
01/10/2021	5.70	19550	68	52	5.75	18500	45	9
02/10/2021	5.75	21900	82	52	5.85	20170	52	9
03/10/2021	5.70	19550	68	52	5.75	18500	45	9
04/10/2021	5.70	21900	82	52	5.75	20170	52	9
05/10/2021	5.89	20940	70	58	5.70	19460	42	9
06/10/2021	5.89	21040	78	58	5.70	20460	48	8
07/10/2021	5.80	19850	78	54	5.90	18400	48	9
08/10/2021	5.70	21900	82	52	5.75	20170	52	9
09/10/2021	5.70	19550	68	52	5.75	18500	45	9
10/10/2021	5.80	18783	70	50	5.77	17928	49	9
11/10/2021	5.75	18282	71	49	5.70	17636	51	8
12/10/2021	5.91	20460	84	52	5.82	18240	40	9
13/10/2021	5.89	21040	78	58	5.70	20460	48	8
14/10/2021	5.70	19550	68	52	5.75	18500	45	9
15/10/2021	5.80	19600	70	50	5.70	18600	50	9
16/10/2021	5.89	20940	70	58	5.70	19460	42	9
17/10/2021	5.91	20460	84	52	5.82	18240	40	9
18/10/2021	5.80	19850	78	54	5.90	18400	48	9
19/10/2021	5.70	21900	82	52	5.75	20170	52	9
20/10/2021	5.91	20460	84	52	5.82	18240	40	9
21/10/2021	5.91	20460	84	52	5.90	15210	45	8
22/10/2021	5.82	20760	79	48	5.79	18740	40	9
23/10/2021	5.90	19550	80	40	5.80	15520	40	7
24/10/2021	5.75	20170	62	39	5.85	15220	35	6
25/10/2021	6.11	20014	65	38	6.01	14613	37	7
26/10/2021	5.74	21184	53	37	6.41	14321	20	5
27/10/2021	7.08	20959	88	41	6.86	14884	13	5
28/10/2021	7.11	20667	76	42	6.84	20005	69	5
29/10/2021	7.07	20097	71	37	6.81	19406	64	5
30/10/2021	6.94	19710	74	47	6.94	15779	14	6
31/10/2021	6.87	19417	69	41	6.98	15537	12	6
01/11/2021	6.35	20170	74	47	5.70	19550	68	8
02/11/2021	6.46	19710	74	48	5.75	21900	82	7
03/11/2021	6.51	20959	88	43	5.70	19550	68	9
04/11/2021	6.61	19406	64	48	5.70	21900	82	9
05/11/2021	6.52	18991	63	43	5.89	20940	70	8
06/11/2021	6.42	19710	69	45	5.89	21040	78	9
07/11/2021	6.35	20170	74	47	5.80	19850	78	8
08/11/2021	6.26	19535	49	43	5.70	21900	82	8
09/11/2021	6.29	19283	50	41	5.70	19550	68	8
10/11/2021	6.35	18698	55	45	5.80	18783	70	7
11/11/2021	6.20	19283	51	41	5.75	18282	71	9
12/11/2021	6.21	19868	54	29	5.91	20460	84	9
13/11/2021	6.24	20035	57	27	5.89	21040	78	8
14/11/2021	6.25	19535	72	23	5.70	19550	68	9
15/11/2021	6.30	20060	75	28	5.80	19600	70	8
16/11/2021	6.67	22180	85	58	5.89	20940	70	8
17/11/2021	6.18	21548	96	70	5.91	20460	84	8
18/11/2021	6.36	20949	97	76	5.80	19850	78	7
19/11/2021	6.32	21218	96	85	5.70	21900	82	9
20/11/2021	6.12	20476	98	89	5.91	20460	84	9
21/11/2021	6.08	21134	96	85	5.70	19550	68	8
22/11/2021	6.72	21380	82	70	5.80	18783	70	9
23/11/2021	6.34	20377	63	98	5.75	18282	71	8
24/11/2021	6.27	20959	88	96	5.91	20460	84	8
25/11/2021	6.55	20722	89	98	5.89	21040	78	8
26/11/2021	6.60	21150	85	92	5.70	19550	68	7
27/11/2021	7.14	21260	78	89	5.80	19600	70	9
28/11/2021	7.10	20500	75	86	5.89	20940	70	9
29/11/2021	6.58	21070	106	80	5.91	20460	84	8
30/11/2021	6.84	20420	97	82	5.80	19850	78	9
01/12/2021	7.10	20500	75	86	6.78	18300	40	8
02/12/2021	6.60	21150	85	92	6.25	18940	45	8

15/02/2022	6.66	17791	91	31	6.02	15379	25	8.0
16/02/2022	6.8	17120	166	29	6.18	15890	18	9.0
17/02/2022	6.76	17120	166	29	6.18	15890	18	9.0
18/02/2022	6.7	17395	160	27	6.06	16333	21	9.0
19/02/2022	6.82	17771	156	28	6.10	16124	23	8.0
20/02/2022	6.81	17208	161	31	6.13	15539	26	9.0
21/02/2022	6.84	16685	164	29	6.09	14870	24	9.0
22/02/2022	6.73	17192	163	28	6.13	15377	23	9.0
23/02/2022	6.75	16523	153	26	6.23	14708	21	8.0
24/02/2022	6.81	17208	161	31	6.03	14708	22	7.0
25/02/2022	6.87	17412	160	30	6.10	14719	22	6.0
26/02/2022	6.70	17024	162	32	6.15	14959	24	7.0
27/02/2022	6.80	16688	159	34	6.09	14554	28	8.0
28/02/2022	6.70	16991	130	36	6.10	14847	34	6.0
01/03/2022	6.70	17063	139	42	6.20	14918	40	7.0
02/03/2022	6.60	17024	141	39	6.15	14959	41	6.0
03/03/2022	6.57	17629	142	44	6.20	14771	42	7
04/03/2022	6.70	16991	130	36	6.05	18538	26	5
05/03/2022	6.94	20766	120	40	6.1	14847	34	6
06/03/2022	6.8	20394	122	42	6.00	17682	28	7
07/03/2022	6.30	21123	128	50	6.40	18759	32	6
08/03/2022	6.4	21950	158	78	5.74	19383	69	8
09/03/2022	6.37	19284	155	69	5.90	18232	57	8
10/03/2022	6.20	19131	148	70	5.85	17823	60	7
11/03/2022	6.15	18808	142	68	5.69	18232	65	8
12/03/2022	6.23	20270	155	71	5.94	18354	68	8
13/03/2022	6.80	18126	138	64	6.2	16832	56	7
14/03/2022	6.58	17228	145	59	6.19	16434	61	9
15/03/2022	6.33	17648	139	61	6.15	16726	49	8
16/03/2022	7.0	17753	133	59	5.9	16730	44	9
17/03/2022	7.02	17753	133	59	5.9	16730	44	9
18/03/2022	6.28	17394	128	45	5.97	16725	40	7
19/03/2022	6.7	17144	130	47	6.01	16767	42	8
20/03/2022	6.68	17934	120	52	6.14	17060	40	9
21/03/2022	6.47	16132	125	48	6.1	15547	41	8
22/03/2022	6.23	16383	128	50	5.92	15798	45	9
23/03/2022	6.94	17489	130	50	5.9	16549	47	9
24/03/2022	6.96	17227	145	48	5.90	16299	45	9
25/03/2022	6.98	17562	140	45	5.94	15964	50	9
26/03/2022	6.94	17238	145	42	5.96	15641	45	9
27/03/2022	6.92	16684	135	40	5.9	15390	40	9
28/03/2022	7.02	17753	133	59	5.9	16730	44	9
29/03/2022	6.98	16383	130	46	5.92	15798	55	9
30/03/2022	6.76	16611	128	41	6.01	15295	47	9
31/03/2022	6.81	16904	116	43	6.05	15630	45	9
01/04/2022	6.35	180	17340	68	6.57	4810	32	9

03/12/2021	6.65	21333	95	94	6.26	18530	50	9
04/12/2021	7.10	20500	75	86	6.78	18300	40	8
05/12/2021	6.27	20959	88	96	6.10	18935	47	8
06/12/2021	6.32	21218	96	85	6.05	17866	50	9
07/12/2021	6.65	21333	95	94	6.26	18530	50	9
08/12/2021	6.65	21333	95	94	6.26	18530	50	9
09/12/2021	6.27	20959	88	96	6.10	18935	47	8
10/12/2021	6.35	20170	90	68	6.74	15220	40	9
11/12/2021	6.65	21333	95	94	6.26	18530	50	9
12/12/2021	6.27	20959	88	96	6.10	18935	47	8
13/12/2021	6.27	20959	88	96	6.10	18935	47	8
14/12/2021	6.60	21150	85	92	6.25	18940	45	9
15/12/2021	6.28	20959	88	96	6.29	18850	47	9
16/12/2021	6.35	21150	86	93	6.38	18680	48	9
17/12/2021	6.35	21150	86	93	6.38	18680	48	9
18/12/2021	6.38	21240	88	94	6.41	18620	46	9
19/12/2021	6.50	22150	82	90	6.22	18890	40	9
20/12/2021	6.44	21740	84	90	6.25	18490	35	9
21/12/2021	6.35	22030	81	85	6.10	18820	38	9
22/12/2021	6.89	20877	110	72	6.41	18834	30	9
23/12/2021	6.86	19745	105	68	6.42	18329	35	8
24/12/2021	6.67	20742	182	48	6.21	19502	51	8
25/12/2021	6.38	27250	178	42	6.21	26677	38	9
26/12/2021	6.73	26671	150	40	6.21	25420	25	9
27/12/2021	7.12	25794	146	38	6.21	23680	28	9
28/12/2021	7.10	25293	138	36	6.23	24296	32	8
29/12/2021	7.06	25984	141	34	6.21	23795	34	8
30/12/2021	7.02	25421	138	36	6.21	23232	38	8
31/12/2021	7.10	24852	141	39	6.23	22753	41	9
01/01/2022	7.1	25443	136	33	6.2	23444	38	8
02/01/2022	7.11	26006	131	38	6.2	23945	36	9
03/01/2022	7.11	25337	142	36	6.58	23276	37	8
04/01/2022	7.06	25443	136	40	6.2	23444	38	8
05/01/2022	7.03	25020	140	48	6.4	23201	40	9
06/01/2022	7.07	25443	136	40	6.47	23444	42	8
07/01/2022	7.1	25365	142	50	6.47	23444	42	8
08/01/2022	7.02	25283	145	58	6.82	23439	48	8
09/01/2022	7.08	25365	142	50	6.90	23072	42	8
10/01/2022	7.23	24601	137	55	6.47	23251	48	8
11/01/2022	6.58	24893	140	55	7.00	22373	55	8
12/01/2022	7.06	25443	135	61	6.2	23444	45	9
13/01/2022	7.00	19000	140	45	6.8	15935	42	9
14/01/2022	7.05	19547	142	43	7.05	16480	42	9
15/01/2022	7.15	19840	145	48	7.00	16188	39	9
16/01/2022	6.9	19669	151	41	7.00	17336	45	8
17/01/2022	7.01	18922	147	42	6.9	17608	49	9
18/01/2022	7.07	19547	137	43	6.84	17336	52	8
19/01/2022	7.02	19200	140	45	6.90	18650	50	9
20/01/2022	6.97	19136	157	59	6.9	17890	75	8
21/01/2022	7.02	19200	144	49	7.04	18650	61	9
22/01/2022	7.20	19020	323	67	6.37	18344	69	8
23/01/2022	6.58	19149	155	65	6.3	18360	72	9
24/01/2022	6.58	19149	155	65	6.40	18200	70	8
25/01/2022	6.55	19441	144	62	6.50	18371	14	5
26/01/2022	6.5	19120	96	72	6.4	18940	64	9.0
27/01/2022	7.04	20600	87	38	6.94	18940	33	9
28/01/2022	6.9	18678	79	41	7.00	17639	37	9
29/01/2022	7.00	17200	117	46	6.06	16700	64	8
30/01/2022	7.02	17465	120	46	6.1	16414	70	9
31/01/2022	6.98	17133	118	48	6.15	16080	68	8.0
01/02/2022	6.92	18500	98	52	6.63	17800	42	9.0
02/02/2022	6.89	16900	86	62	6.70	16100	32	9.0
03/02/2022	6.99	18873	93	42	6.35	17622	28	9.0
04/02/2022	7.12	18873	120	39	6.71	17622	70	9.0
05/02/2022	7.1	18873	120	39	6.72	17884	75	9.0
06/02/2022	7.08	18182	125	45	6.78	17549	70	9.0
07/02/2022	7.10	18528	130	50	6.72	17895	65	8.0
08/02/2022	6.50	17790	60	18	6.20	16465	25	7.0
09/02/2022	6.4	18288	44	18	6.21	16465	20	7.0
10/02/2022	6.40	17976	45	18	6.24	16743	22	8.0
11/02/2022	6.9	16940	103	28	6.22	15420	24	9.0
12/02/2022	6.87	17160	106	33	6.27	15930	15	9.0
13/02/2022	6.76	18208	85	25	6.01	16810	15	9.0
14/02/2022	6.66	17791	91	31	6.00	15640	20	9.0